

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
MISCELLANEOUS APPLICATION NO.12/2024/EZ  
IN  
ORIGINAL APPLICATION NO.14/2017/EZ

TRIBUNAL ON ITS OWN MOTION  
RE: KESHTOPUR AND BAGJOLA CANALS

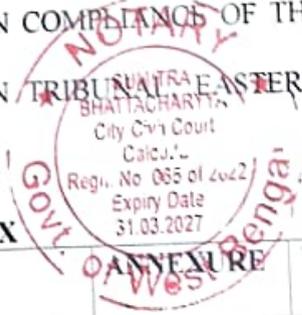
.....APPLICANT

VERSUS

STATE OF WEST BENGAL & OTHERS

.....RESPONDENTS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL  
CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF  
WEST BENGAL, RESPONDENT NO.1 IN COMPLIANCE OF THE ORDER  
OF THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN ZONAL  
BENCH DATED 12.11.2025



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Filed by:

Advocate Calcutta High Court

BEFORE THE NATIONAL GREEN TRIBUNAL  
 EASTERN ZONE BENCH, KOLKATA  
 MISCELLANEOUS APPLICATION NO.12/2024/EZ  
 IN  
 ORIGINAL APPLICATION NO.14/2017/EZ

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 RE:KESHTOPUR AND BAGJOLA CANALS .....APPLICANT

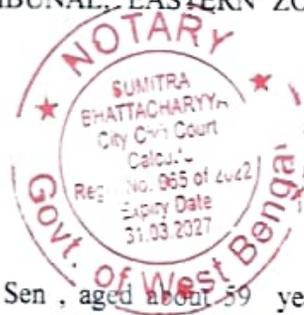
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STATE OF WEST BENGAL & OTHERS .....RESPONDENTS

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 CHIEF SECRETARY,ENVIRONMENT DEPARTMENT, GOVERNMENT OF  
 WEST BENGAL, RESPONDENT NO.1 IN COMPLIANCE OF THE ORDER  
 OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL  
 BENCH DATED 12.11.2025

**Most Respectfully Sheweth**

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 59 years, by  
 occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector  
 III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:-



1. That, I am holding the post of Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Miscellaneous Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by the Hon'ble National Green Tribunal, Eastern Bench dated 12.11.2025 wherein the Additional Chief Secretary, Environment Department, Government of West Bengal, Respondent No. 1 has been directed to file affidavit addressing the issues of abatement of pollution in Bagjola and Keshtopur canals.

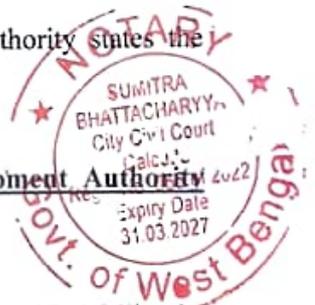
3. That the report of Kolkata Metropolitan Development Authority states the following:-

(i) Action Taken Report of Kolkata Metropolitan Development Authority

**(KMDA)**

It is reported that the total 174 numbers of outfalls has been identified falling into Bagjola canal (starting from BT Road upto Jatragachi) and 17 number of outfalls falling in Tatia Khal which is meeting at the starting point at Bagjola Khal near BT Road.

Furthermore, for construction of Sewage Treatment Plants out of 11(eleven) number of identified land 7(seven) were private land for which construction of STPs on those plots could not be possible. For remaining 4(Four) number of



land, the STPs proposed for Jatragachi will be taken up by the Bidhannagar Municipal Corporation and the rest 03(three) STPs were taken up by Kolkata Metropolitan Development Authority.

- I. At Bonhooghly in Baranagar Municipality, the number of drain is 5 and the proposed capacity of STPs is 8.70 MLD. As the tender has not been matured even after the 5<sup>th</sup> Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and Inter Departmental Transfer proposal for the land is under process due to change of the location of STP, the current Detailed Project Report is being modified accordingly.

Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises.

Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.



- II. At Prafullakanan in North Dum Dum Municipality, the number of drains is 1 and proposed capacity of STP is 33 MLD. The compliance of observation received from PCC on "Detailed Project Report (DPR)" is under process and will be forwarded shortly.
- III. At Prafullakanan STP-I in South Dum Dum Municipality, the number of drain is 33 and proposed capacity of STP is 27.00 MLD. The construction works for STPs has started. Out of 484 number of piles of SBR foundation, 390 number of piles has already been completed.

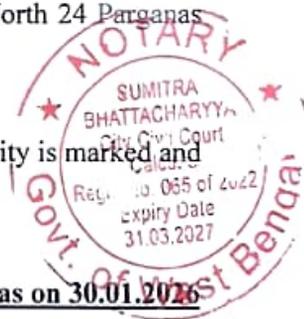
The preparation of detail design and drawing of LS (Lifting Station) and sewerage network has not been started till date as the Inter Departmental Transfer process of land for construction of LS has not been processed by the North 24 Parganas District Administration.

Copy of the report of Kolkata Metropolitan Development Authority is marked and annexed as **Annexure R/1**.

(ii) **Action Taken by New Town Development Authority (NKDA) as on 30.01.2026**

It is reported that the New Town Kolkata Development Authority (NKDA) has separate sewerage network system for carrying sewage from the household under NKDA project area. The sewage is treated in 03 number of sewerage Treatment Plants located at different locations in New Town before its discharge to the canals/tributaries.

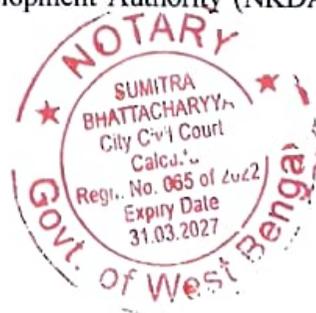
The other activities taken up by NKDA under Solid Waste Management are as follows:



- i. At the canals bank area of Bagjola canal under the planning area of NKDA, approx. 30 numbers of 240 litres of HDPE Wheeled Waste Bins has already been provided in Blue and Green colours for collection of Dry and Wet waste. Clearing of waste from the same is being done regularly as and when required.
- ii. Removal of Solid Waste materials dumped at the Canal Bank and at other areas within New Town is being done on regular basis.
- iii. For awareness of general public regarding proper disposal of solid waste, display boards have been provided at different garbage vulnerable points (vacant land and other areas) of New Town. It has been planned to provide another 32 numbers of display boards at different garbage vulnerable points.
- iv. IEC activities such as announcement for prevention of waste dumping at public places and collection of segregated waste (dry and wet) at source within NLDA planning area has been taken up by this Authority.

Regarding encroachment it is stated that the land on which the encroachment exists at the bank of Bagjola and Keshtopur canal, belongs to West Bengal Housing Infrastructure Development Corporation (WBHIDCO) and no such land has been handed over to NKDA.

Copy of the reports of Newtown Kolkata Development Authority (NKDA) is marked and annexed as **Annexure R/2**.



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(iii) Action Taken Report by State Urban Development Agency (SUDA)

It is reported by State Urban Development Agency (SUDA) that action has already been taken / proposed to be taken in compliance with the orders and directions of the Hon'ble National Green Tribunal solemn order dated 12.11.2025.

1. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

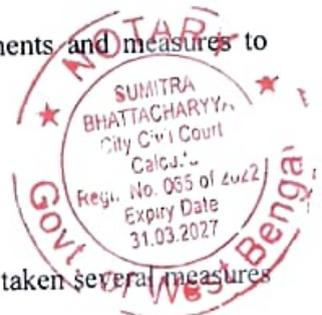
**Reply:**

All the respective ULBs have cleaned the dump Solid Waste beside the canal. Nirmal Sathis have been deployed to supervise the littering activities by the residents and also by the floating population and tried to motivate/mobilize them and prevented to litter the canal area. In spite of that if some littering occurs, the Nirmal Bandhus of the ULBs takes immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

2. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

**Reply:**

All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and Nirmal Sathis and Nirmal Bandhus have already been deployed.



3. Budgetary allocation for each project.

**Reply :**

For Fresh Waste Processing of 8(Eight) ULBs of West Bengal beside Bagjola – Keshtopur Canal, the Budgetary Allocation is 736.61 (Rs in crore) for setting up the plant.

For Legacy Waste Processing the earmarked budget is 599.45(Rs. In Crore)

4. Target completion date/timeline (with reasonable margin) for making each project functional.

**Reply:**

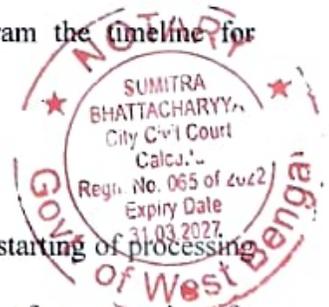
For Fresh Waste Processing the target timeline for completion are as follows:

- In Baranagar, Dumdum, North Dumdum and South Dumdum the processing of fresh and legacy waste has started.

- In Kamarhati the timeline for starting of processing is by September, 2026

In Bidhannagar Municipal Corporation and Madhyamgram the timeline for starting of processing is by December, 2026.

- In Kolkata Municipal Corporation (KMC) the timeline for starting of processing is by September, 2027. The KMC has engaged Consultant for preparation of Detailed Project Report for designing several options for Solid Waste Processing at the newly allotted 73 hector land at Dhapa.



For Legacy waste the target timeline for completion are as follows:

- In Bidhannagar Municipal Corporation the processing of legacy waste is completed.
  - Madhyamgram - the timeline to complete is by June, 2027
  - Baranagar, Dumdum ,North Dumdum and South Dumdum and kamarhati- the timeline to complete is by December, 2028
  - Kolkata Municipal Corporation in Garden Reach by September, 2026 and Dhapa by December, 2028.
5. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

**Reply:**

**Legacy and Fresh Waste Processing**

- Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- Through real time monitoring system
- Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- Monthly visit of Nodal Officers from the State for monitoring on field.
- Weekly review (every Tuesday and Monday) with the agencies and ULBs through video conference.

Copy of the report of State Urban Development Agency (SUDA) is marked and annexed as **Annexure R/3**.



(iv) Action Taken Report by Bidhannagar Municipal Corporation (BMC)

That in respect of Keshtopur and Bagjola Canal, the following actions has been taken:-

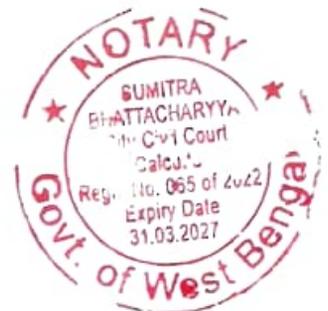
(a) Regarding removal of Solid Waste already dumped in and around the canal and prevention of further dumping:

(i) Keshtopur Canal:

- In order to prevent unplanned dumping of solid waste, 9(nine) numbers of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Kestopur Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

(ii) Bagjola Canal:

- In order to prevent unplanned dumping of solid waste, 11(eleven) numbers of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Bagjola Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.



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- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

(b) Regarding identification and removal of encroachments already made in the canal area and prevention of further encroachments:

(a) Kestopur and Bagjola Canal:

- Both the canal areas fall under the jurisdiction of the Irrigation and Waterways Department and are maintained by the said Department.

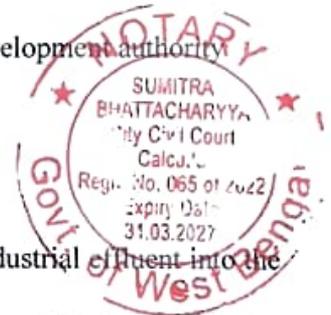
(c) Tapping of drains flowing into the canal to ensure that no untreated sewage or industrial effluent is discharged therein:

(i) Kestopur Canal:

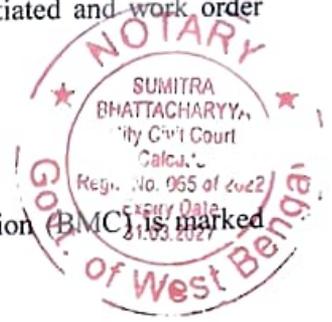
The Detailed Project Report (DPR) for Pollution abatement of Kestopur canal is currently under preparation by Kolkata Metropolitan Development authority (KMDA).

(ii) Bagjola Canal:

- In order to prevent discharge of untreated sewage or industrial effluent into the Bagjola Canal, a DPR amounting to Rs. 46.74 Crore was initially prepared by KMDA and approved under AMRUT 2.0.
- The same was handed over to Bidhannagar Municipal Corporation(BMC) for execution vide Memo No. 12/CE/GAP/W&S/KMDA/DPR/06/2021 dated 07.04.2022.
- Subsequently, the project was transferred to Ring- Fenced Fund on 16.05.2023.



- After obtaining the Administrative Approval and Financial Sanction (AA&FS) for the said project vide Memo No. 1243/UD&MA-13014(11)/12/2023-BDG-MA SEC dated 12.12.2024, the tender process was initiated and work order was issued on 11.06.2025.
  - The work is currently in progress.
- Copy of the report of Bidhannagar Municipal Corporation (BMC) is marked and annexed as **Annexure R/4**.



4. That the Irrigation & Waterways Department, Government of West Bengal has reported that:

**(A) Action Taken for removal of solid waste already dumped and preventing further dumping of solid waste:**

Desiltation of Upper Bagjola canal and Lower Bagjola canal were completed in May, 2023. Desiltation of Keshtopur canal was completed in June, 2023. Presently, both Bagjola and Keshtopur canal are under Annual Maintenance Contract (AMC) to remove floating materials, water hyacinth and other solid and semi-solid mass from the canal. The frequency of cleaning of canal is thrice a week during monsoon season and twice a week for non-monsoon season.

**(B) Identification and removal of encroachment and preventing further encroachments:**

Efforts were made to demarcate the Government land of the canal and along its bank with the District Administration and Block Land and Land Reforms Officer.

Some General Diaries were lodged in Police Stations to remove encroachments. Regular surveillance and co-ordination with the district authorities are maintained to prevent further encroachment. Fencing was erected along canal banks to prevent encroachment at stretches of Upper Bagjola Canal (Total 3.174 km) and Keshtopur canal (Total 4.655 km).

**(C) Action taken for tapping of the drains and preventing discharge of untreated sewage/industrial effluents in the canal:**

The tapping of drains and preventing discharge of untreated sewage/ industrial effluents are under the purview of respective municipal authorities.

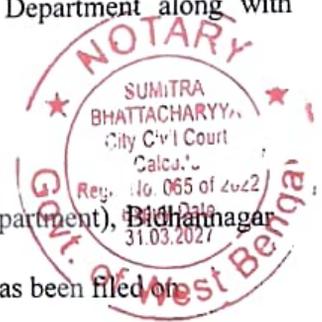
Copy of the report of the Irrigation & Waterways Department along with photographs is marked and annexed as **Annexure R/5**.

5. That the Deputy Commissioner of Police (Detective Department), Bidhanagar

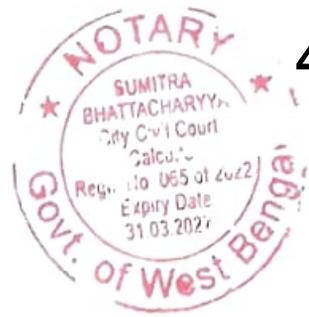
Police Commissionerate has reported that a complaint has been filed on

15.07.2024 by the Assistant Engineer, Metropolitan Drainage Division no. 1 under Irrigation & Waterways Department and on the basis of the said complaint, an FIR has been lodged at Baguiati PS vide Baguiati PS Case No. 398/2024 U/S 15A of the Canal Act, 1864 & 4D of WBLR Act, 1955 and Section 204/295/261 of West Bengal Municipal Corporation Act.

It is to mention that after collection of substantial pieces of evidences, the investigating officer submitted Charge sheet vide Baguiati PS C/S No. 505/24 dated 30.09.2025 U/S 15A of the Canal Act, 1864 and 204/295/261 of West Bengal Municipal Corporation Act against the accused. As per available information, the case vide GR No-2714/24 has been transferred in the Court of



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Ld. Judicial Magistrate, 2<sup>nd</sup> Court, Barasat, North 24 Parganas and the next date is fixed on 03.02.2027 for service return and appearance.

Copy of the communication from the Deputy Commissioner of Police (Detective Department), Bidhannagar Police Commissionerate dated 24.02.2026 is annexed herewith and marked as **Annexure R/6**.

That the reply is true to my knowledge and belief, which I derived from the office record.

**Solemnly Affirmed and  
Declared before me U/S 139  
CPC, (C)**  
*Sumitra Bhattacharyya*  
**Notary**  
**Sumitra Bhattacharyya**  
Notary, Govt. of W.B  
Regd. No. 065 of 2022  
City Civil Court, Calcutta

*Roshni Sen*  
**DEPONENT**

**VERIFICATION**

I, Smt. Roshni Sen, Additional Chief Secretary, Environment Department, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this *03* day of March, 2026.

*Roshni Sen*  
**DEPONENT**

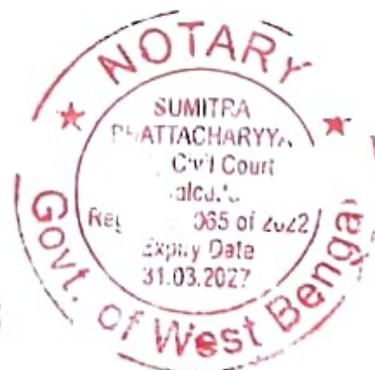
05 MAR 2026

**ACTION TAKEN REPORT BY KMDA FOR BAGJOLA CANAL**  
**AS ON 18/02/2026**

For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP , a schematic drawing and kml file showing the details of the outfalls and the plots of land is attached herewith. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

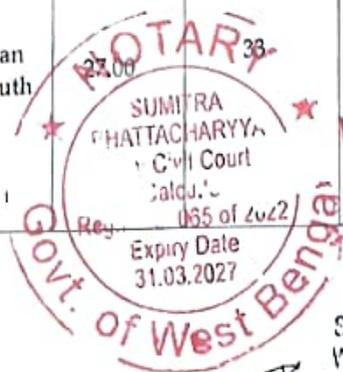
Sl No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17 (TA-1-TA-8, TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), ( TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	35.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-



05 MAR 2026

Sl No	Location	Proposed Capacity	No of Drains	Action Taken (as on 18/02/2026)
1.	At Bonhooghly in Baranagar Municipality	8.70	05	<p>As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and the IDT proposal for the land is under process Vide E-file computer No.90552.due to change of the location of STP, the current DPR is being modified accordingly.</p> <p>Due to recent project updates an Interception and Diversion (I&amp;D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&amp;D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises.</p> <p>Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&amp;D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.</p>
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	Compliance of observation received from PCC on "Detailed Project Report (DPR)" is under process and will be forwarded very shortly.
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	<p>1) Construction works for STP has been started. Out of 484 no of piles of SBR foundation, 390 no piles already completed. Overall progress till date is 5.00% (Site work pictures attached-Annexure-I).</p> <p>2) Preparation of detail design &amp; drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of LS is not processed by the North 24 Parganas Dist. Administration.</p>



18/02/26  
ASSISTANT ENGINEER  
GPCD(SC)/GAP/WRS/KMDA

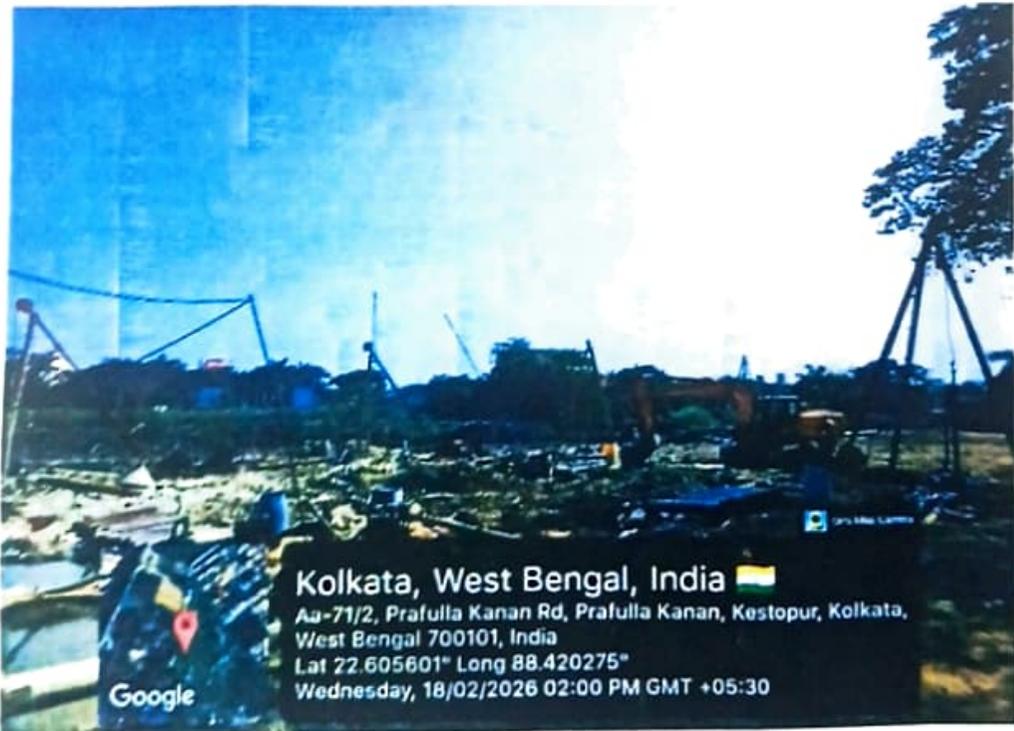
18/02/2026  
Executive Engineer,  
GPCD(SC), GAP Wing,  
W&S Sector, KMDA

18/2/26  
Superintending Engineer (North)  
Water & Sanitation (GAP) Sector  
K.M.D.A.

18/2/26  
Chief Engineer  
Water & Sanitation Sector,  
GAP Wing, KMDA

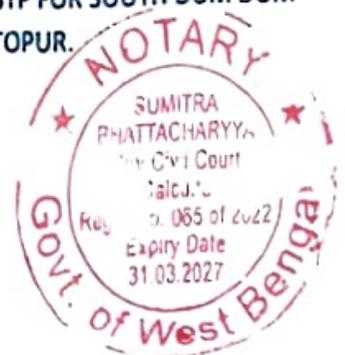
05 MAR 2026

ANNEXURE-1



PROGRESS OF SBR BASIN CONSTRUCTION WORK FOR 27MLD STP FOR SOUTH DUM DUM MUNICIPALITY AT PRAFULLA KANAN, KESTOPUR.

05 MAR 2026



X

**GOVERNMENT OF WEST BENGAL**  
**DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS**  
**NAGARAYAN DF-8, SECTOR-I,**  
**SALT LAKE CITY, KOLKATA 700064**

No. 52(8) (Law) /UDMA-15011(15)/30/2020-Part(1)

Date: 22.01.2026

From : Smt. Nandini Ghosh, IAS,  
 Senior Special Secretary to the Govt. of West Bengal.

To :

1. The Chief Executive Officer, KMDA,
2. The Director, SUDA,
3. The Municipal Commissioner, KMC,
4. The Commissioner, BMC,
5. The CEO, NKDA,
6. The Special Engineer SLRDC, Salt Lake,
7. The Executive Officer, South Dum Dum Municipality,
8. The ES, SMCG, WB.

**GENTLE REMINDER**

**Sub: Request for submission of revised and updated Action Taken Report & Action Plan with timelines & necessary budgetary allocation in compliance with Hon'ble NGT Order dated 12.11.2025 in M.A. No.12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Vs State of West Bengal &Ors.] (Re.: Kestopur and Bagjola Canals)**

**Ref.: 1. Our letter dated 01.12.2025**  
**2. The Environment Department's letter dated 02.12.2025**

Sir/Madam,

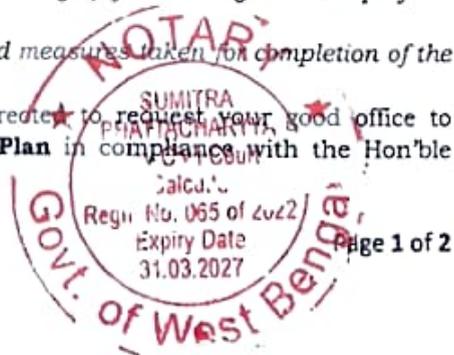
With reference to the above subject matter, I am directed to inform you that the matter bearing **M.A. No.12/2024/EZ (Re.: Kestopur and Bagjola Canals)** was heard before the Hon'ble National Green Tribunal (NGT) on **12.11.2025**. A copy of the order dated 12.11.2025 is enclosed herewith for ready reference.

2. I am further directed to request your good office to kindly provide *inter-alia* requisite Action Taken Report & Action Plan in reference to **Kestopur and Bagjola Canals**, mentioning, *inter-alia*, -

- (i) *action already taken/ action proposed to be taken in compliance of the orders and directions of Hon'ble NGT (Ref. to Solemn Order 12.11.2025);*
- (ii) *action taken for removal of solid waste already dumped and preventing further dumping of solid waste into the canals;*
- (iii) *action taken for tapping of drains and preventing discharge of untreated sewage/effluents flowing into the canals with specific number of drains and action plan with details of all the projects to be carried out for treatment and management of the sewage;*
- (iv) *identification and removal of encroachment and preventing further encroachment;*
- (v) *budgetary allocation for each of the projects;*
- (vi) *details of drains and outfalls (tapped/untapped, netted/screen installed, intercepted-diverted, whichever applicable)*
- (vii) *details of functional/rejuvenated/proposed STPs, FSTPs (whichever applicable)*
- (viii) *the last date/timeline (with reasonable margin) for making all the projects functional; and*
- (ix) *relevant details for monitoring the same and measures taken for completion of the project works within specified time.*

3. Under the above circumstances, I am further directed to request your good office to furnish an **Action Taken Report (ATR) & Action Plan** in compliance with the Hon'ble

05 MAR 2026



NGT's directions dated 12.11.2025, along with all relevant supporting documents, **positively by 20.02.2026.**

4. The copy of the Action Taken Report & Action Plan (signed copy in **PDF** format along with **Word document/Excel sheet, photographs, relevant supporting documents**) may kindly be forwarded through an email at **ngt.udma@gmail.com**, with an intimation to the Environment Department also.

5. An early reply in compliance of the Hon'ble NGT's directions dated 12.11.2025 is highly solicited.

Encl: As stated above.

Yours faithfully,

19/01/26  
Senior Special Secretary  
to the Govt. of W.B.

**No. 52 (8)/1(12) (Law) /UDMA-15011(15)/30/2020-Part (1)**

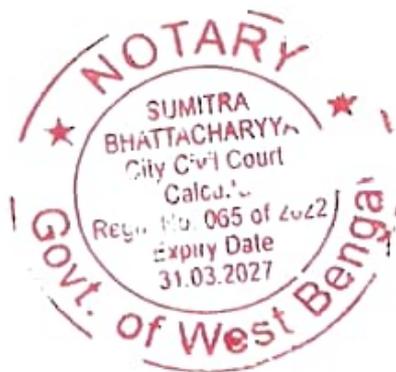
**Date: 22.01.2026**

Copy forwarded for information and necessary action to:

1. The Chief Engineer, GAP Sector, KMDA.
2. The Special Law Officer, Environment Department.
3. The Special Law Officer, UD & MA Department.
4. The SE, SUDA.
5. Sr. PS to the Principal Secretary, UD & MA Department.
6. Sr. PS to the PD, SMCG WB & Secretary, KMDA & Senior Special Secretary, UD & MA Department.
7. Law & NGT Cell, KMC.
8. Law & NGT Cell, BMC.
9. Law & NGT Cell, NKDA.
10. Law & NGT Cell, KMDA.
11. Law & NGT Cell, SMCG, WB.
12. Office copy.

19/01/26  
Senior Special Secretary  
to the Govt. of W.B.

**NANDINI GHOSH, IAS**  
Senior Special Secretary  
Department of Urban Development &  
Municipal Affairs  
Govt. of West Bengal



X

Annexure R/2  
440



(A Statutory Authority Under Government of West Bengal)  
Plot No. DG/13, Premises No. 04-3333, Action Area-ID,  
New Town, Kolkata - 700 156

Memo No - 882 /NKDA/CE/151/2025

Date: 02/02/2026

To,  
The Senior Special Secretary,  
Department of Urban Development & Municipal Affairs,  
Govt. Of West Bengal,  
Nagarayan,  
DF-8, Sector-I  
Salt Lake City, Kolkata-700064

Sub: Action Taken Report of Newtown Kolkata Development Authority regarding Hon'ble NGT matter of MA. 12/2024/EZ arising out of OA No.14/2017/EZ.

Ref: UD&MA Dept. Letter No. 848(8)/UDMA-15011(15)/30/2020-LS\_UD-Part(1) dated 01.12.2025.

Madam,

With reference to the above it is stated that the action taken report of Newtown Kolkata Development Authority regarding the subject-cited matter (as on 30.01.2026) along-with the photographs are forwarded herewith for your kind perusal and necessary action.

Thanking You,

Yours faithfully,

Chief Executive Officer

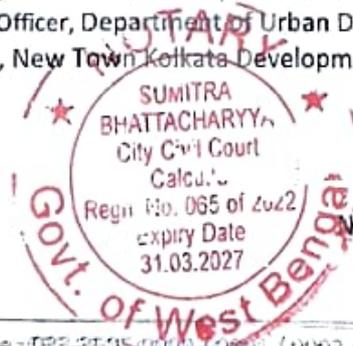
Newtown Kolkata Development Authority

Encl: As stated above

Memo No - 882 /NKDA/CE/151/2025

Date: 02/02/2026

1. The Director, State Urban Development Authority
2. Special Law Officer, Department of Urban Development & Municipal Affairs.
3. Law Officer, Newtown Kolkata Development Authority



Chief Executive Officer

Newtown Kolkata Development Authority

Phone : 033-2505-0000 / 0002 / 0004 and 18001037652

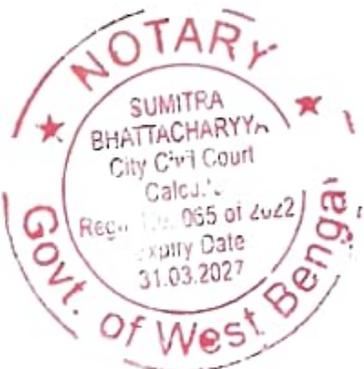
Website : [www.nkda.gov.in](http://www.nkda.gov.in)

05 MAR 2026

**NEWTOWN KOLKATA DEVELOPMENT AUTHORITY****ACTION TAKEN REPORT**

In connection with M.A No 12/2024/EZ arising out O.A No. 14/2017/EZ (Tribunal on its Own Motion Re: Kestopur and Bagjola Canal  
(Ref: Kestopur and Bagjola Canals))

As on 30.01.2026



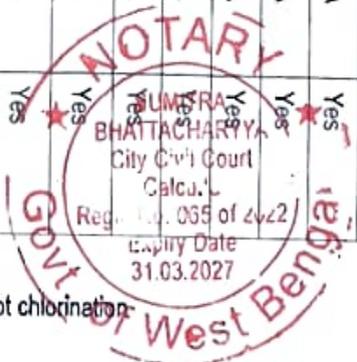
05 MAR 2026

## Name of Canal Bagjola Canal [Lower]

## Drainage Outfall at Bagjola Canal

Sl No.	Name of the ULB/Authority	Location of drains/outfalls discharging into the Canal (Lat/Long)	Co-ordinate		Category of the Drain (Whether it is Storm Water Drain or Sewage Bearing Drain or Dry Flow Drain)	Whether nets/screen have been installed? (Y/N)	Target date of completion of netting of the drain/outfall (if any)	Whether regular cleaning at the junction point has been done (Y/N)	Whether proposed to be treated in the STP (Y/N)
			Lat	Long					
1.	Newtown Kolkata Development Authority	DPS at Point C	22°35'13.53"	88°27'33.48"	Storm Water Drain	Yes	NA	Yes	
2		DPS at Point A	22°35'44.47"	88°26'40.56"	Storm Water Drain	Yes	NA	Yes	
3		DPS - IB	22°35'05.79"	88°28'02.41"	Storm Water Drain	Yes	NA	Yes	
4		**DPS - IC	22°34'27.70"	88°27'46.00"	Storm Water Drain	Yes	NA	Yes	
5		DPS at point F	22°34'54.55"	88°28'48.81"	Storm Water Drain	Yes	NA	Yes	
6		DPS at Point H	22°34'33.87"	88°29'11.84"	Storm Water Drain	Yes	NA	Yes	
7		PS - I (outfall at Canal-B leading to Bagjola)	22°37'33.28"	88°27'54.03"	Storm Water Drain	Yes	NA	Yes	
8		PS - II (outfall at Canal-A leading to Bagjola)	22°37'44.57"	88°27'26.63"	Storm Water Drain	Yes	NA	Yes	
9		PS - III (outfall at Canal-B leading to Bagjola)	22°36'46.95"	88°28'35.53"	Storm Water Drain	Yes	NA	Yes	
10		PS - IV (outfall at Canal-B leading to Bagjola)	22°36'49.22"	88°28'10.25"	Storm Water Drain	Yes	NA	Yes	
11		PS - V (outfall at Canal-A leading to Bagjola)	22°36'53.33"	88°27'39.84"	Storm Water Drain	Yes	NA	Yes	
12		PS - VI (outfall at Canal-B leading to Bagjola)	22°35'32.50"	88°28'40.52"	Storm Water Drain	Yes	NA	Yes	
13		PS - VII (outfall at Bagjola through long Pipe line)	22°35'19.70"	88°28'52.31"	Storm Water Drain	Yes	NA	Yes	
14		DPS, Jatragachi	22°35'11.87"	88°27'54.21"	Storm Water Drain	Yes	NA	Yes	

No, except chlorination



05 MAR 2026

Name of Canal Bagjola Canal [Lower]

Sl No	Name of the U.B./Authority	Location of drains/outfalls discharging into the Canal (Lat/Long)		Category of the Drain (whether it is Storm Water Drain or Sewage Bearing Drain or Dry Flow Drain)	Whether neta/screen have been installed? (Y/N)	Target Date of completion of the drain/outfall (if any)	Whether regular cleaning at the junction point has been done (Y/N)	Whether proposed to be treated in the STP (Y/N)
		Name	Co-ordinate Lat Long					
15	Newtown Kolkata Development Authority	DPS - IIIB on Q Canal	22°34'12.21" 88°29'32.02"	Storm Water Drain	Yes	NA	Yes	No, except chlorination
16		DPS - IIIB (outfall at Bagjola through long Pipe line)	22°33'48.24" 88°29'33.84"	Storm Water Drain	Yes	NA	Yes	
17		DPS - IIIC	22°33'34.05" 88°30'33.06"	Storm Water Drain	Yes	NA	Yes	
18		DPS - IIIG (outfall at Canal-U leading to Bagjola)	22°32'34.11" 88°31'02.22"	Storm Water Drain	Yes	NA	Yes	
19		DPS, Akanda Kesori	22°33'32.16" 88°30'53.74"	Storm Water Drain	Yes	NA	Yes	
20		DPS, Near CC2 (outfall at existing canal connected to Canal-A leading to Bagjola)	22°37'16.51" 88°26'58.37"	Storm Water Drain	Yes	NA	Yes	

There is separate sewerage network system for carrying sewage from the household under NKDA project area. The sewage is treated in 03 Nos of Sewerage Treatment plants located at different locations in New Town before its discharge to the canals/tributaries.

DPS - IC Outfall at Link Canal



05 MAR 2026

By (M.D.S.)  
30/1/26

Executive Engineer (WD&S Section), NKDA

*[Signature]*  
30/1/26

Superintending Engineer, NKDA

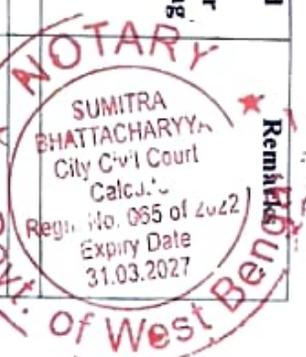
*[Signature]*  
30.01.2026

Chief Engineer, NKDA

*[Signature]*

## Solid Waste Management

Sl No.	Name of the U/LB/Authority	Location of garbage Venerable Points canal wise (Lat/ long)	Timelines for removal of GVP, if any	Whether Bins have been placed to prevent discharge of Solid waste into the canal? (Y/N)	Whether fresh waste is regularly collected from the Inhabitants/shops etc along the canals/ (Y/N)	Present status and proposal for measures taken for real time monitoring	Remarks
	New Town Kolkata Development Authority						
		Lat	Long				
1		22.3530 N	88.2831 E	As and when required on regular basis	YES		Deshbandhunagar
2		22.5856 N	88.4661 E	As and when required on regular basis	YES		BA Block, Canal Bank Side
3		22.2821 N	88.2911 E	As and when required on regular basis	YES		Near the Westim Hotel
4		22.5858 N	88.4653 E	As and when required on regular basis	YES		BB Block, Canal Bank side
5		22.3515 N	88.53.96 E	As and when required on regular basis	YES	Cleaned and disposed to Dhapa Land fill ground and simultaneously the Transport Vehicles are tracked under Integrated command and Control system.	AA-IIB, Jatragachi
6		22.5868 N	88.4610 E	As and when required on regular basis	YES		BC Block, Canal Bank Side
7		22.35 9 N	88.2837 E	As and when required on regular basis	YES		BC Block, Street No.-103, AA-IB
8		22.5870 N	88.4775 E	As and when required on regular basis	YES		Street No 333, Action Area II.
9		22.3590 N	88.5848 E	As and when required on regular basis	YES		Purvayan apartment, BB-90, Street No.-160, AA-1



05 MAR 2026

10	22.5914 N	88.4763 E	As and when required on regular basis	YES	It is collected from the Household within Project area of NKDA	Cleaned and disposed to Dhapa Land fill ground and simultaneously the Transport Vehicles are tracked under Integrated command and Control system.	Street No 335, Action Area II.
11	22.6057 N	88.4760 E	As and when required on regular basis	YES			Street no 374, Action Area II

**Other Activities taken up by NKDA under Solid Waste Management:**

1. At the canals bank area of Bagiola canal under the planning area of NKDA, approx. 30 Nos. of 240 Litres HDPE Wheeled Waste Bin already provided for Blue and Green colours for collection of Dry and Wet waste. Clearing of waste from the same is being done regularly as and when required (Photograph enclosed)
2. Removal of Solid Waste Materials dumped at the Canal Bank and also at other areas within New Town is being done on regular basis.
3. For awareness of general public regarding proper disposal of solid waste, display boards have been provided at different Garbage Vulnerable Points (vacant land, & other areas) of New Town (Photograph enclosed). It has been planned to provide another 32 nos display board at different G.V.P.
4. In addition, this Authority has taken up IEC activities such as announcement for prevention of waste dumping at public places and collection of segregated waste (dry and wet) at source within NKDA planning area. (Photograph enclosed).

Executive Engineer-SWM, NKDA

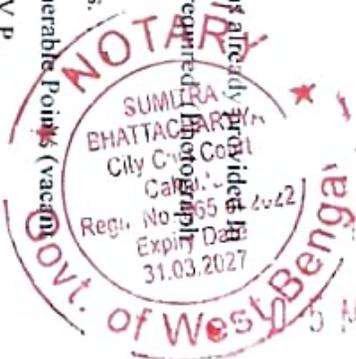
Superintending Engineer, NKDA

Chief Engineer, NKDA

*Ranjan*  
30/01/2026

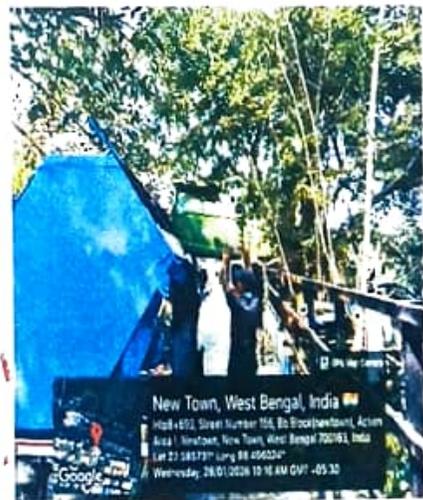
*Ranjan*  
30-01-2026

*Ranjan*



5 MAR 2026

WASTE COLLECTION AT CANAL BANK SIDE



NOTARY  
SUMITRA BHATTACHARYA  
City Civil Court  
Calcutta  
Sgt. No. 065 of 2022  
Expiry Date  
31.03.2027  
of West Bengal

05 MAR 2026



WASTE BIN AT CANAL BANK SIDE



**NOTARY**

**SUMITRA BHATTACHARYA**  
 City Civil Court  
 Calcutta

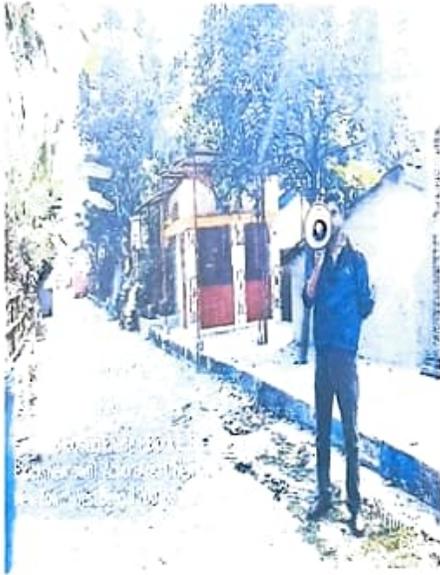
Regn. No. 065 of 2022  
 Expiry Date  
 31.03.2027

**Govt. of West Bengal**

05 MAR 2026



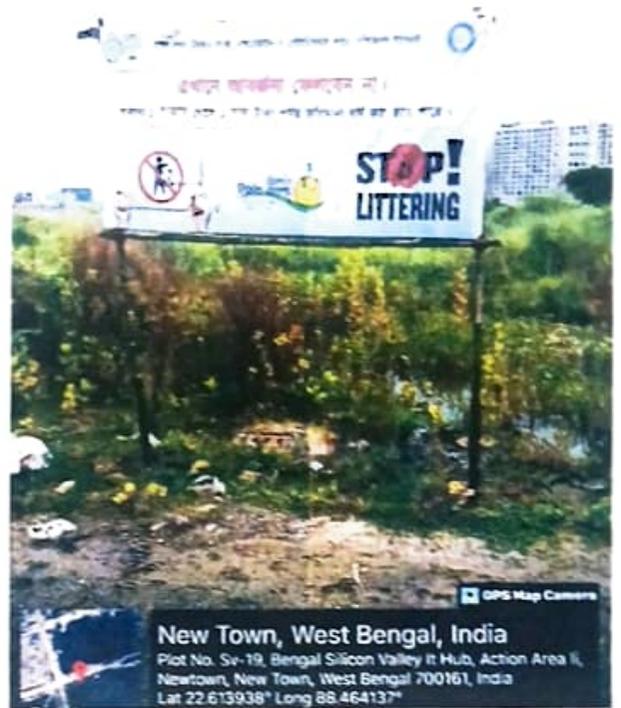
MIKING ACTIVITIES AT CANAL BANK SIDE



NOTARY  
SUMITRA  
BHATTACHARYA  
City Civil Court  
Calcutta  
Regn. No. 065 of 2019  
Expiry Date  
31.03.2027  
Govt. of West Bengal

05 MAR 2026

INSTALLATION OF BANNER AT NEW TOWN



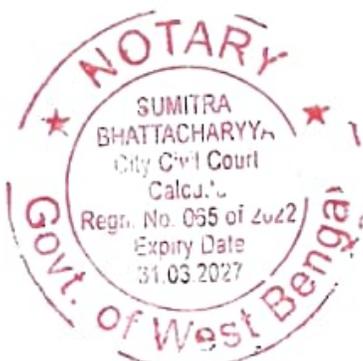
**NOTARY**  
 SUMITRA  
 BHATTACHARYYA  
 City Civil Court  
 Calcutta  
 Regn. No. 065 of 2022  
 Expiry Date  
 31.03.2027  
**Govt. of West Bengal**

05 MAR 2026

Encroachment Issue

The land on which the encroachment exists at the bank of Bagjola and Kestopur canal, belongs to WBHIDCO. So far, no such land has been handed over to NKDA. Hence WBHIDCO being the owner of the said land, may be asked to take necessary action for removal of the encroachment.

*P. S. S. S.*  
36/1/26  
Administrative Officer (EM), NKDA



05 MAR 2026



X

Annexure R.13  
451

GOVERNMENT OF WEST BENGAL  
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT  
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal  
☎33-6636 6600, e-mail : wbsudadir@gmail.com

Report in reference to the letter vide no. 209/ENV/15017/15/2024 dated. 12.02.2026 of Environment Department and Letter vide, no. 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 01.12.2025 & vide, no. 52(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 22.01.2026 of UD&MA Department regarding MA.12/2024/EZ arising out of OA No.14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

1. Action already taken / proposed to be taken in compliance with the orders and directions of the Hon'ble NGT (with special reference to the solemn order dated 12.11.2025).

**Reply :** In respect of Solid Waste Management necessary reports have been posted at Annexure 1 to 4.

2. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

**Reply:**

- ✓ All the respective ULBs have clean the dump Solid Waste beside the canal. They have deployed Nirmal Sathis to supervise the littering activities by the residents and also by the floating population and try to motivate/mobilize them not to litter the canal area. In spite of that if some littering occurs, the Nirmal Bandhus of the ULBs take immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

3. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

**Reply :** All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and the already deployed Nirmal Sathis and Nirmal Bandhus.

4. Budgetary allocation for each project.

**Reply :** For Fresh Waste Processing the Budgetary Allocation for setting up the plant is placed at Annexure-2 and for Legacy Waste Processing the Budgetary Allocation is placed at Annexure-3.

5. Target completion date/timeline (with reasonable margin) for making each project functional.

**Reply :** For Fresh and Legacy Waste Processing target timeline for completion are placed at Annexure 2 and Annexure- 3 respectively.

05 MAR 2026



*[Signature]*  
Director  
State Urban Development Agency



GOVERNMENT OF WEST BENGAL  
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT  
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal  
☎33-6636 6600, e-mail : wbsudadir@gmail.com

6. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

Reply :

**Legacy Waste Processing**

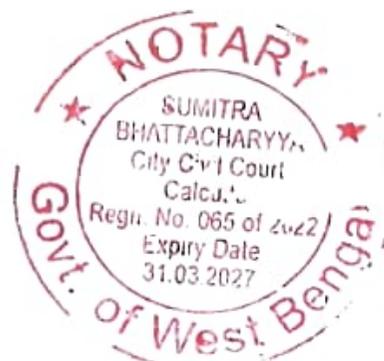
- ✓ Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- ✓ Through real time monitoring system
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Tuesday) with the agencies and ULBs through video conference.

**Fresh Waste Processing**

- ✓ Deployed manpower from ULBs level for observing and keeping record of daily input of fresh Waste and output of processed fractions
- ✓ Through real time monitoring system (presently at the sites where agencies have been engaged).
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Monday) with the agencies and ULBs through video conference.

*Chandran*  
24.02.2021  
Director, SUDA

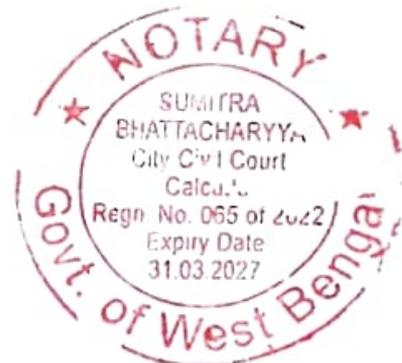
Director.  
State Urban Development Agency



05 MAR 2026

## Status of per day Collection &amp; Transportation of Fresh Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)			Tentative timeline for ensuring 100% segregation	
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste		Total
1	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	23	11	67.00	35.00	32.00	134	Sept, 26
2	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	8	33	119.00	93.00	75.00	287	Sept, 26
3	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	16	8	28.00	13.00	9.00	50	Sept, 26
4	North 24 Parganas	Kamrathi	35	3,31,163	128	35	0	30	5	62.00	44.00	22.00	128	Sept, 26
5	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.50	22.00	3.00	62	Aug, 26
6	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Achieved
7	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	30	5	171.00	55.00	61.00	287	May, 26
8	Kolkata	Kolkata MC	144	4,59,478	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr, 26
		<b>Total =</b>	<b>373</b>	<b>67,68,572</b>	<b>4646</b>	<b>373</b>	<b>0</b>	<b>196</b>	<b>179</b>	<b>2343.5</b>	<b>632</b>	<b>1670</b>	<b>4645.5</b>	



*Sumitra*  
24.02.2024

Director.

State Urban Development Agency



*Director*  
 Dy. 02-2-2022  
 Director,  
 State Urban Development Agency

Status of Bio-mining & Bio-remediation of Legacy Waste of 8 UI.Bs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	UIB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Area of Dump Site (in acre)	Quantity of Waste in each site (MT)	Quantity of Legacy waste processed (MT)	Quantity of Legacy Waste to be processed (MT)	Timeline to complete processing at each site	Area Reclaimed (in Acre)	Process adopted to remediate at each site	Earmarked Budget (Rs. in Crore)	Action plan to remediate and recover the sites							
														IPP prepared for engagement of agency for processing (Y/N)	Tender floated (Y/N)	Work order issued to Agency for processing (Y/N)	Processing Work Started (Y/N)				
1	KOLKATA	Kolkata MC	2	Garden Reach DHAPA Under W-5B OF BR- VII/KMC	Lat 22°53'05.78" N Long 88°29'57.6" E	19.77	150000	125000	25000	Sept, 26	7	Biomining and Bio Remediation	82.50	Yes	No	No	No				
2	NORTH 24 PARAGANA S	Madhyagram	1	Digberia	22°69'64" N 88°50'134"E	60	6000000	1813000	4187000	Dec, 28	8	Biomining and Bio Remediation	330.00	Yes	No	No	No				
3	NORTH 24 PARAGANA S	Bidhannagar MC	1	Mollar Bheri	22°35'52" N 88°26'47" E	55	203268	110068	87700	June, 27	1.19	Biomining and Bio Remediation	11.21	Yes	Yes	No	No				
4	NORTH 24 PARAGANA S	Baranagar					300000	100000	0	Completed	55	Biomining and Bio Remediation	16.50	NA	NA	NA	NA				
5	NORTH 24 PARAGANA S	Dum Dum	1	Pramodnagar - Beside Belghoria Expressway	22°64'86.57"N 88°39'73.65"E	22.68	1945400	1015000	930400	Dec, 28	6	Biomining and Bio Remediation	107.00	Yes	Yes	Yes	Yes				
6	NORTH 24 PARAGANA S	North Dum Dum																			
7	NORTH 24 PARAGANA S	South Dum Dum																			
8	NORTH 24 PARAGANA S	Kamrhati	1	Matagiri Haria Pally, Kamrhati	22°67'93.09"N 88°37'97.46"E	8.00	950000	84630	865370	Dec, 28	0.5	Biomining and Bio Remediation	52.25	Yes	Yes	Yes	Yes				
TOTAL													599.45								

**NOTARY**  
 RUMITRA BHATTACHARYA  
 Civil Court Calcutta  
 No. 065 of 2022  
 Expiry Date 31.03.2027

05 MAR 2026

**Status of Construction and demolition waste management of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals**

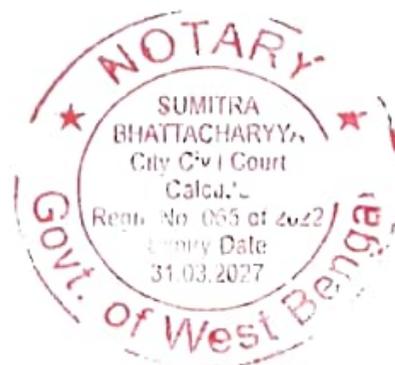
Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
2	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
4	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
5	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
6	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
7	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
8	Kolkata	Kolkata MC	245.65	500	
		<b>Total =</b>	<b>335.34</b>	<b>500</b>	

*[Signature]*

Director.

24-02-2024

State Urban Development Agency



05 MAR 2026

## Bidhannagar Municipal Corporation

Subject: Submission of updated Action Taken Report in compliance with Hon'ble NGT Order dated 12.11.2025 in M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [ Tribunal on its Own Motion Vs State of West Bengal & Ors.]

Ref: 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part (1) Dated: 01.12.2025

M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ Dated: 12.11.2025

With reference to the subject cited above, the updated Action Taken Report with regard to the aspects mentioned in the Order dated 12.11.2025 of the Hon'ble National Green Tribunal (NGT) in respect of Kestopur Canal and Bagjola Canal is furnished below:

**i. Removal of Solid waste already dumped in and around the canal and prevention of further dumping:**

**a) Kestopur Canal:**

- In order to prevent unplanned dumping of solid waste, 9 (nine) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Kestopur Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

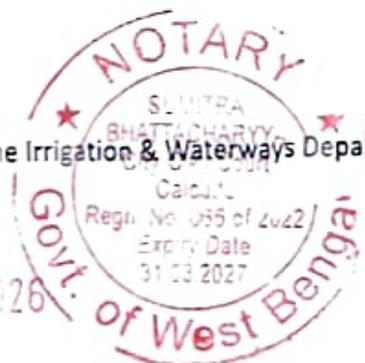
**b) Bagjola Canal:**

- In order to prevent unplanned dumping of solid waste, 11 (eleven) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Bagjola Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

**ii. Identification and removal of encroachments already made in the canal area and prevention of further encroachments:**

**a) Kestopur and Bagjola Canal:**

- Both the canal areas fall under the jurisdiction of the Irrigation & Waterways Department and are maintained by the said Department.



05 MAR 2026

iii) Tapping of drains flowing into the canal to ensure that no untreated sewage or industrial effluent is discharged therein:

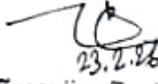
b) Kestopur Canal:

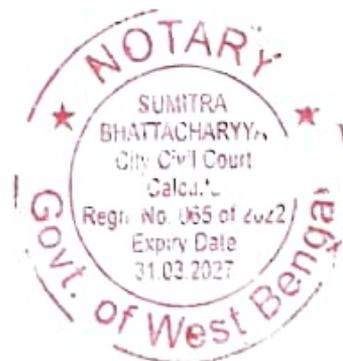
- The Detailed Project Report (DPR) for Pollution Abatement of Kestopur Canal is currently under preparation by Kolkata Metropolitan Development Authority (KMDA).

c) Bagjola Canal:

- In order to prevent discharge of untreated sewage or industrial effluent into the Bagjola Canal, a DPR amounting to Rs. 46.74 Crore was initially prepared by KMDA and approved under AMRUT 2.0.
- The same was handed over to Bidhannagar Municipal Corporation (BMC) for execution vide Memo No. 12/CE/GAP/W&S/KMDA/DPR/06/2021 dated 07.04.2022.
- Subsequently, the project was transferred to Ring-Fenced Fund on 16.05.2023.
- After obtaining the Administrative Approval and Financial Sanction (AA&FS) for the said project vide Memo No. 1243/UD&MA-13014(11)/12/2023-BDG-MA SEC dated 12.12.2024, the tender process was initiated and the Work Order was issued on 11.06.2025.
- The work is currently in progress.

  
Assistant Engineer and Nodal Officer  
Bidhannagar Municipal Corporation

  
Executive Engineer  
Bidhannagar Municipal Corporation



05 MAR 2026

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Annexure R/5  
459

File No. IW-15011(13)/1/2024-SECTION(IW)-Dept. of IW (Comp No.1007012)



Government of West Bengal  
Irrigation & Waterways Department  
Jalasampad Bhavan, 3rd Floor, Western Block  
Bidhannagar, Salt Lake City 700091

Memo No.729 - IE

Date: 27<sup>th</sup> February, 2026

From: Joint Secretary to the  
Government of West Bengal

To: The Chief Environment Officer  
Department of Environment, Govt. of West Bengal  
Pranisampad Bhawan, 5<sup>th</sup> Floor, LB-2  
Sector-III, Salt Lake, PIN - 700 106

Sub: MA 12/2024/EZ arising out of OA No. 14/2017/EZ [Tribunal on its own motion  
Re: Kestopur and Bagjola Canals- Vs- State of West Bengal & Others].

Ref: Your Office Memo No. 209/EN/15017/15/2024 dated 12.02.2026.

With reference to the subject captioned above and reference, the undersigned is directed to submit updated status report as detailed below.

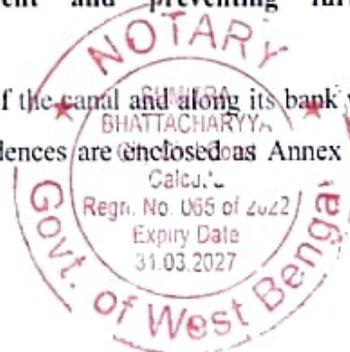
**(A) Action Taken for removal of solid waste already dumped and preventing further dumping of solid waste:**

Desiltation of Upper Bagjola canal and Lower Bagjola canal were completed in May, 2023. Desiltation of Keshtopur canal was completed in June, 2023. Presently, both Bagjola and Keshtopur canal are under Annual Maintenance Contract (AMC) to remove floating materials, water hyacinth and other solid and semi-solid mass from the canal (Administrative Approvals of AMCs are enclosed as Annex I). The frequency of cleaning of canal is thrice a week during monsoon season and twice a week for non-monsoon season (Some photographs of present condition of canals are enclosed as Annex II).

**(B) Identification and removal of encroachment and preventing further encroachments:**

Efforts were made to demarcate the Govt land of the canal and along its bank with District Administration and BLLRO (Some correspondences are enclosed as Annex III).

05 MAR 2026



Some General Diaries were lodged in Police Stations to remove encroachments (Some of the FIR/GDs are enclosed as Annex IV). Regular surveillance and co-ordination with the district authorities are maintained to prevent further encroachment. Fencing was erected along canal banks to prevent encroachment at stretches of Upper Bagiola Canal (Total length 3.174 km) and Keshtopur canal (Total length 4.655 km).

**(C) Action taken for tapping of the drains and preventing discharge of untreated sewage/industrial effluents in the canal:**

Tapping of drains and preventing discharge of untreated sewage/ industrial effluents are under the purview of respective municipal authorities.

This is submitted for information and necessary action.

Encl: Annex I, II, III & IV

✓ *[Signature]*  
27/2/26.

Joint Secretary to the  
Government of West Bengal

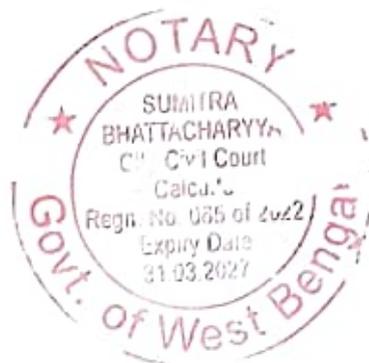
Memo No.729/1(2) - IE

Date: 27<sup>th</sup> February, 2026

Copy forwarded for information and necessary action to the:

1. Additional Secretary, Urban Development & Municipal Affairs Department, Govt. of West Bengal, Nagarayan, DF-8, Sector-I, Salt Lake City – 700 064.
2. Chief Engineer (South), Irrigation & Waterways Directorate, Jalasampad Bhawan, 1<sup>st</sup> floor, Salt Lake City – 700 091.

*[Signature]*  
Joint Secretary to the  
Government of West Bengal



05 MAR 2026

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GOVERNMENT OF WEST BENGAL  
Irrigation & Waterways Department  
Jalasampad Bhawan, 3rd Floor, Western Block, Salt Lake.

Date: 05/05/2025

Memo No: GO2526031875IW  
File No: IW-14011(19)/1/2025-SECTION(IW)-Part(1) [E-1155769]

From:- JOINT SECRETARY(WORKS)  
Irrigation & Waterways  
GOVERNMENT OF WEST BENGAL  
Irrigation & Waterways

To: The  
Chief Engineer (South), Irrigation & Waterways Directorate  
E.E, Metropolitan Drainage Division No.-I, Irrigation & Waterways Directorate

Subject: **Administrative Approval for the Annual maintenance of lower bagjola khal**, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09)  
,Project ID:- IW252633621S000

The undersigned is directed, by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Annual maintenance of lower bagjola khal, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09), the details of which has been given below:

Name of the Project: Annual maintenance of lower bagjola khal, BB1 Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal, Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs (Scheme ID- IW-AMC-Auto-E-017-2526) (No. of Sub-Estimates-09)

Project ID: IW252633621S000

Address: Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa and Rajarhat in the Dist of North 24 Pgs and South 24 Pgs

Administrative Approval: Rs 14045578 (One Crore Forty Lakh Forty Five Thousand Five Hundred Seventy Eight Only.)

Phasing amount and chargeable head of accounts

Sl No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2025-26	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	4000000
2	2026-27	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	4000000
3	2027-28	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	6045578
Total					14045578

05 MAR 2026

Regn. No. 065 of 2022  
Expiry Date  
31.03.2027

This order is issued with the concurrence of FINANCIAL ADVISOR (Irrigation & Waterways) of this Department vide their / his U.O No. AA2526095189FA00 Dated 05/05/2025.

JOINT SECRETARY(WORKS)  
Government of West Bengal  
Irrigation & Waterways Department

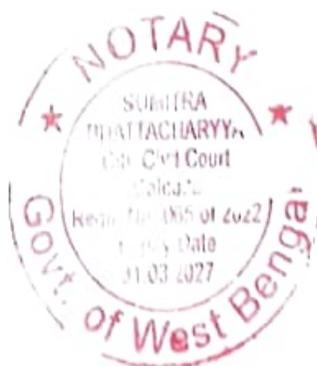
Memo No: GO2526031875IW

Date: 05/05/2025

Copy forwarded for information and necessary action:

- The Principal Secretary / Secretary-(Irrigation & Waterways Department)
- The Principal Accountant General(A&E)-West Bengal
- The Principal Accountant General(Audit-I/J)-West Bengal
- The Principal Accountant General(RW/IBA)-West Bengal
- The Financial Advisor-(Irrigation & Waterways Department)
- The Finance Department-(Group-F)

JOINT SECRETARY(WORKS)  
Government of West Bengal  
Irrigation & Waterways Department



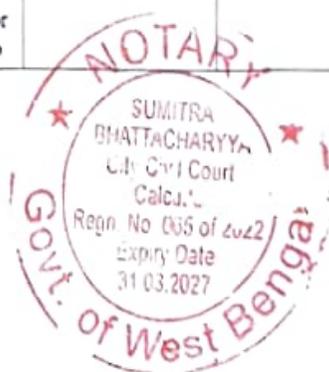
05 MAR 2026

## SCHEME ID : IW/AMC/AUTO/E-017-2526

Name of the Main Scheme :- Annual maintenance of lower bagjola khal , BBI Channel, XX1 channel, EE1 Khal, EE2 Khal, DD1 Khal , Sulanguri Pass khal within Bidhannagar Municipal Corporation, Block -Bhangar II, Haroa & Rajarhat in the Dist of North 24 Pgs and South 24 Pgs

Consists of following Sub-estimates:-

Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
1	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from DD1 khal (for a length of 1777 M) from 24/04/2025 to 31/05/2026, within Rajarhat Block Dist. North 24 Parganas.	528592.00	15700.75
2	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from E-E 1 khal (for a length of 4522 M) from 24/04/2025 to 31/05/2026, within Rajarhat Block Dist. North 24 Parganas.	1012177.00	30064.66
3	Annual Maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from E-E 2 khal (for a length of 341 M) from 24/04/2025 to 31/05/2026, within Bhangar-II Block Dist. South 24 Parganas.	161128.00	4785.98
4	Annual Maintenance by clearing and removing water hyacinth, semi solid mass and jungle cutting from Ch. 11.308 km. (Akandakesari Composite Bridge) to Ch. 24.005 Km. (Radhanagar-I Composite Bridge) of Lower Bagjola Khal from 14th June'2025 to 31st May'2026 Dist. South 24 Parganas.	3690092.00	109606.69
5	Annual Maintenance by clearing and removing water hyacinth, semi solid mass and jungle cutting from Ch. 0.000 km. (VIP Road) to Ch. 10.677Km. (Army Baily Bridge) of Lower Bagjola Khal from 01.05.2025 - 31.05.2026, PS-Baguihati, Newtown, Technocity, Dist. North 24 Parganas.	4083745.00	122512.35
6	Annual maintenance by Clearing and removing water hyacinth, semi-solid mass and jungle cutting for a length of 626 m of Sulanguri pass Khal from 1.5.2025 - 31.5.2026 under Bidhannagar Municipal Corporation, PS- Newtown, Dist. North 24 Parganas"	1419348.00	42158.85
7	Annual maintenance by clearing and removing of water hyacinth, semi solid compact mass and jungle cutting from XX-1 Khal from Ch. 0.00 Km to Ch. 2.50Km ( for a length of 2500 mtr.) for the period from April 2025 to	512737.00	15229.81



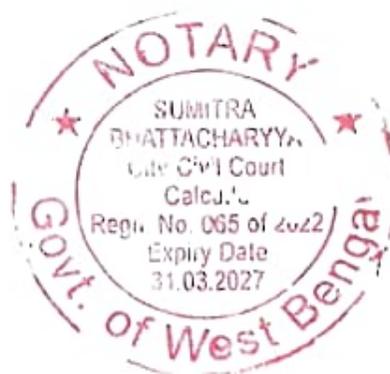
07 MAR 2026

Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
	May 2026 Under Rajarhat Block of MDD-I		
8	Annual maintenance by clearing and removing of water hyacinth including thorny jungles , semi-solid mass along with jungle cutting of the bank from 24.005 Km. (Radhanagar-1 Composite Bridge) to 28.800 Km. (Kulti) of Lower Bagjola Khal commencing from 16th of june 2025 to 31st May 2026 under the Dist. North 24 Parganas.	1613625.00	47929.46
9	Annual maintenance by clearing and removing water hyacinth, semi-solid mass and jungle cutting from ch. 0.00 km to ch 2.00 km of BBI khal from 01.05.2025 to 31.05.2026, PS Baguihati, Newtown, Technocity Dist North 24 Pgs	617795.00	18350.35
<b>Total:</b>		<b>13639239.00</b>	<b>406338.90</b>

Estimated Cost of Main Estimate.- Rs. 14045577.90

Joint Secretary Works  
Irrigation & Waterways Department

05 MAR 2026



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GOVERNMENT OF WEST BENGAL  
Irrigation & Waterways Department  
Jalasangpad Bhawan, 3rd Floor, Western Block, Salt Lake,

Memo No:GO2526031406IW

Date: 25/04/2025

File No: IW-14011(19)/1/2025-SECTION(IW)-Part(1) [E-1155769]

From:- JOINT SECRETARY(WORKS)  
Irrigation & Waterways  
GOVERNMENT OF WEST BENGAL  
Irrigation & Waterways

To: The

Chief Engineer (South) , Irrigation & Waterways Directorate  
E.E-I, Canal Division , Irrigation & Waterways Directorate

Subject: **Administrative Approval for the Essential Maintenance works** of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18), Project ID:- IW252632756S000

The undersigned is directed , by order of the Governor, to say that the Governor has been pleased to accord Administrative Approval for the Project Essential Maintenance works of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18), the details of which has been given below.

Name of the Project: Essential Maintenance works of functional and non-functional assets ii) Drainage channels(82.60 KM)/flood embankments (KM)/sea wall (KM)/liners protection works (KM) during the financial year of 2025-26 (SCHEME ID--IW/AMC/AUTO/E-016-2526) (Number of Sub-estimates-18)

Project ID: IW252632756S000

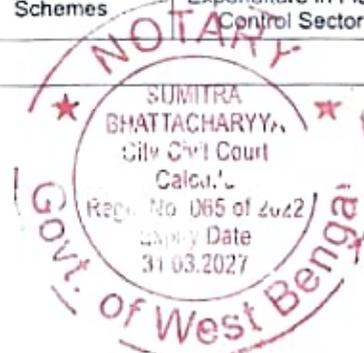
Address : Under EE-I, Canal Division

Administrative Approval: Rs 39666303 (Three Crore Ninety Six Lakh Sixty Six Thousand Three Hundred Three Only.)

Phasing amount and chargeable head of accounts

Sl No.	Financial Year	Head	Scheme Type	Scheme Name	Amount
1	2025-26	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	7500000
2	2026-27	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	15000000
3	2027-28	32-2711-01-001-00-002-19-00-V	State Development Schemes	Maintenance Expenditure in Flood Control Sector	17166303
Total					39666303

05 MAR 2026



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This order is issued with the concurrence of FINANCIAL ADVISOR ( Irrigation & Waterways) of this Department vide their / his U.O No. AA2526094105FA00 Dated 24/04/2025.

  
JOINT SECRETARY(WORKS)  
Government of West Bengal  
Irrigation & Waterways Department

Memo No: GO2526031406IW

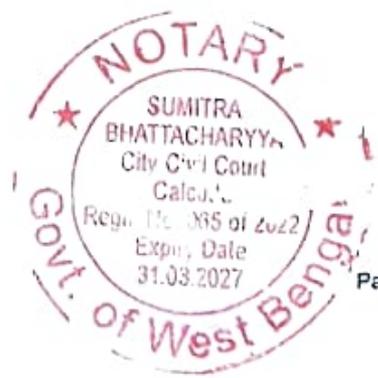
Date: 25/04/2025

Copy forwarded for information and necessary action:

- The Principal Secretary / Secretary-(Irrigation & Waterways Department)
- The Principal Accountant General(A&E)-West Bengal
- The Principal Accountant General(Audit-I/II)-West Bengal
- The Principal Accountant General(RW/LBA)-West Bengal
- The Financial Advisor-(Irrigation & Waterways Department)
- The Finance Department-(Group-F)

  
JOINT SECRETARY(WORKS)  
Government of West Bengal  
Irrigation & Waterways Department

05 MAR 2026



## SCHEME ID : IW/AMC/AUTO/E-016-2526

Name of the Main Scheme :- Essential Maintenance works of functional and non-functional assets ii)  
Drainage channels(82.60 KM)/ flood embankments (KM)/sea wall (KM)/liners protection works (KM);  
during the financial year of 2025-26

Consists of following Sub-estimates:-

Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
1	Annual maintenance of Circular Canal from 0.00 Km to 1.20 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1031301.00	30632.70
2	Annual maintenance of Beliaghata Khal from 0.00 Km to 2.480 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	2433211.00	72273.59
3	Annual maintenance of Beliaghata Khal from 2.500 Km to 4.980 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1906981.00	56643.00
4	Annual maintenance of Beliaghata Khal from 5.000 Km to 7.520Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	2045829.00	60767.20
5	Annual maintenance of New Cut Canal from 0.00 Km to 2.000 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1076761.00	31983.00
6	Annual maintenance of Upper Bagjola Khal from 0.00 Km to 3.85 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	2384692.00	70832.44
7	Annual maintenance of Upper Bagjola Khal from 3.86 Km to 9.235 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	3442687.00	102258.03
8	Annual maintenance of Cantonment Khal from 0.00 Km to 4.05 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	1963651.00	58326.27
9	Annual maintenance of Kestopur Khal from 0.00 Km to 5.475 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026.	3413417.00	101388.62
10	Annual maintenance of Kestopur Khal from 5.50 Km to 10.980 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under	2721607.00	80839.81

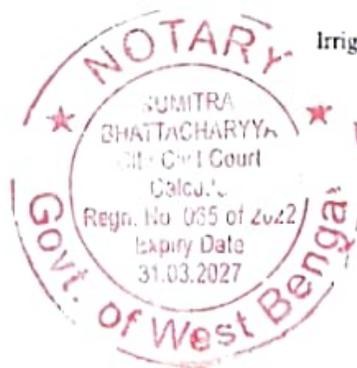
05 MAR 2026



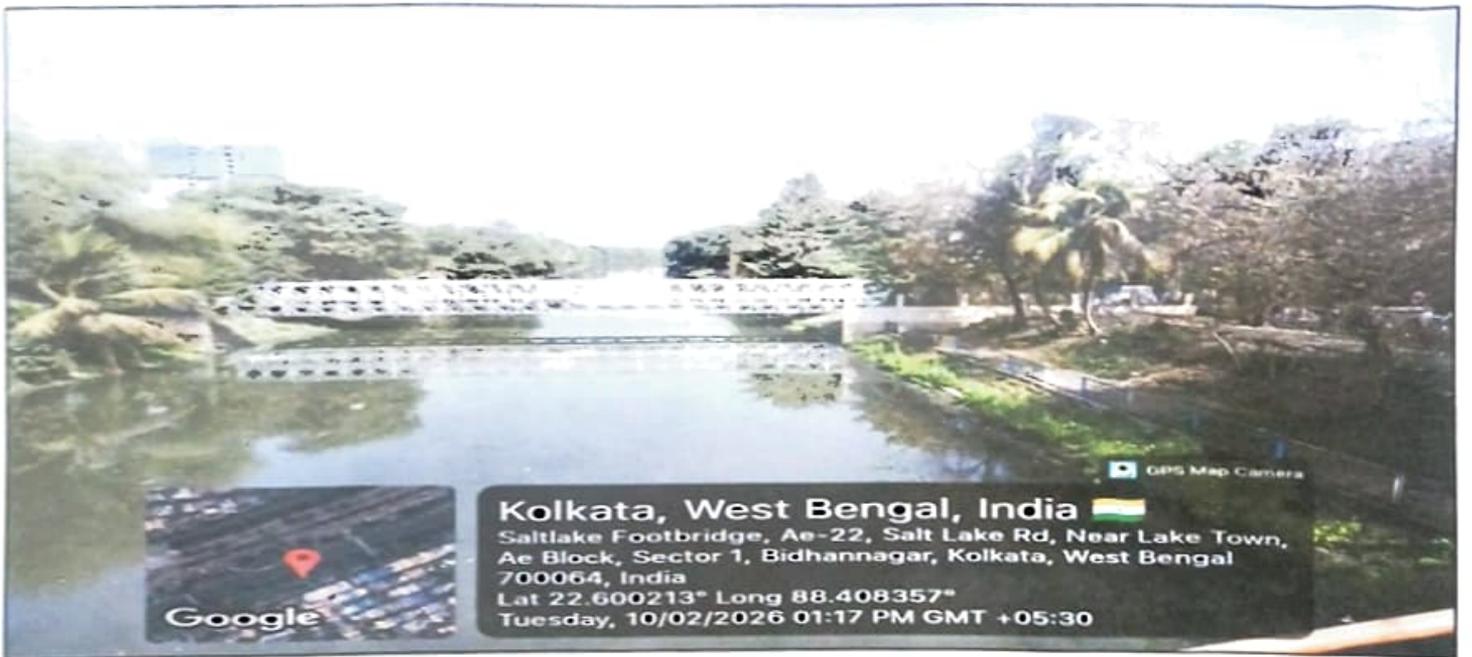
Sl No.	Name of Sub-estimate	Amount put to tender (Rs.)	Contingency 3% of amount put to tender (Rs.)
	Canals Division from 01.04.2025 to 31.05.2026.		
11	Annual maintenance of Kestopur Khal from 11.00 Km to 16.485 Km by clearing and removing semi-solid compact mass, water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2695104.00	80052.59
12	Annual maintenance of Bhangore kata Khal from 0.00 Km to 6.95 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2585923.00	76809.59
13	Annual maintenance of Bhangore Kata Khal from 7.00 Km to 13.970 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2519465.00	74835.59
14	Annual maintenance of Bhangore kata Khal from 14.00 Km to 21.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	2645877.00	78590.41
15	Annual maintenance of Bagjola Part-II Khal from 0.00 Km to 5.50 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1327322.00	39425.41
16	Annual maintenance of Bagjola Part-II Khal from 6.00 Km to 11.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	982730.00	29190.00
17	Annual maintenance of Chowreswar Khal from 0.235 Km to 6.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1643068.00	48804.00
18	Annual maintenance of Sarala Khal from 0.00 Km to 5.00 Km by clearing and removing water hyacinth etc. under Canals Division from 01.04.2025 to 31.05.2026	1702456.00	50568.00
<b>Total:</b>		<b>38522082.00</b>	<b>1144220.25</b>

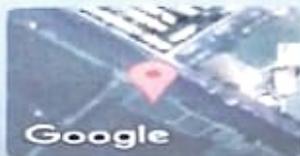
Estimated Cost of Main Estimate.- Rs. 39666302.25

  
Joint Secretary Works  
Irrigation & Waterways Department



05 MAR 2026

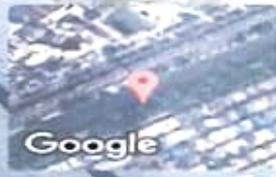
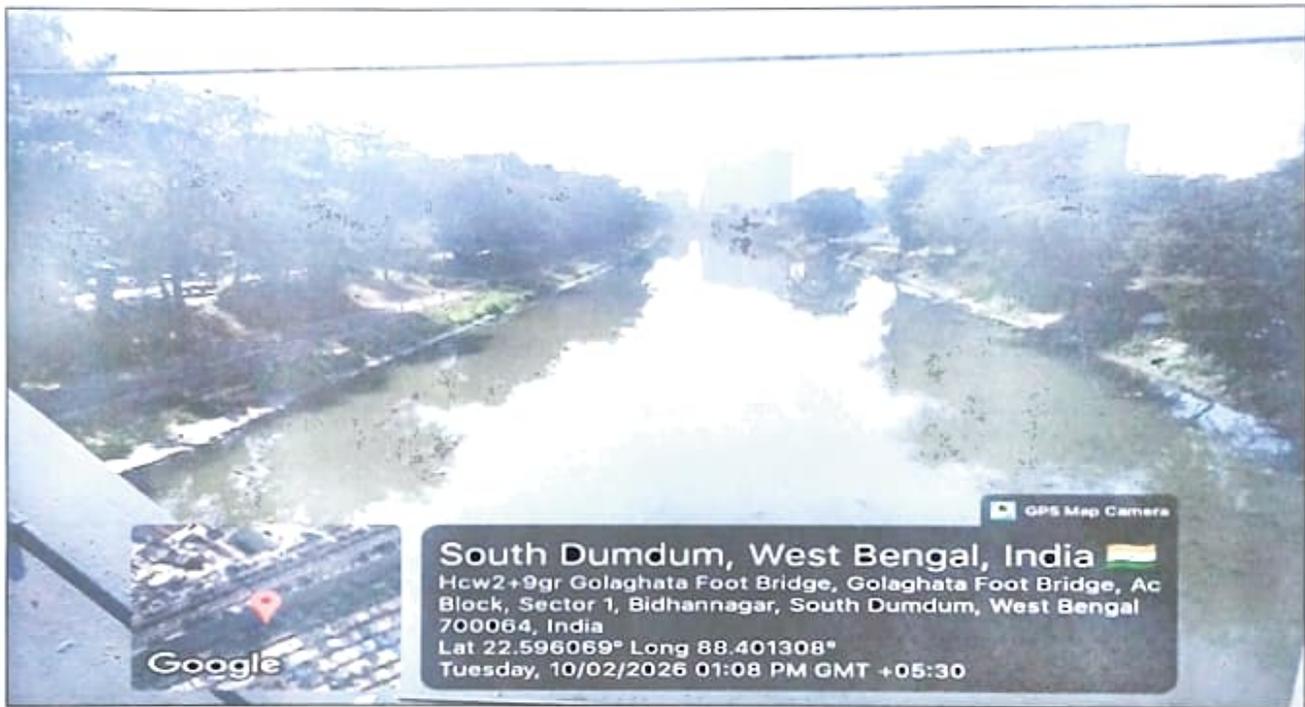




Google

GPS Map Camera

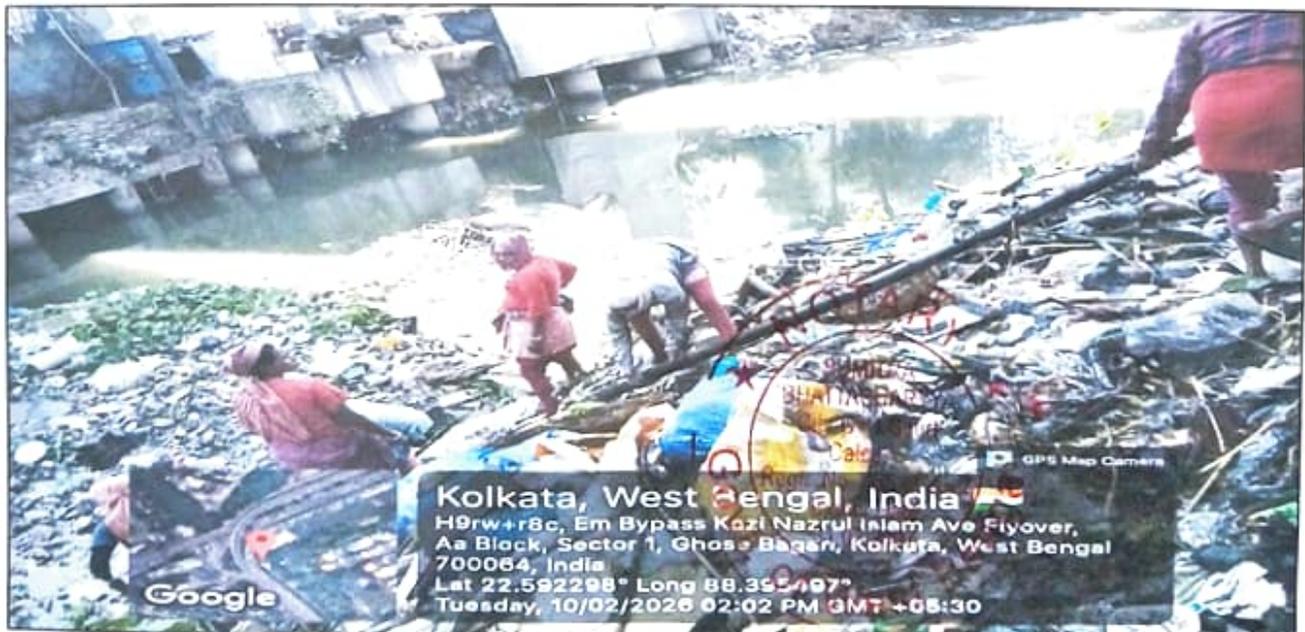
**Kolkata, West Bengal, India**  
 Hf77+57w Paresh Tea And Hotel Store, Thakdari Rd,  
 Jodthbhim, Newtown, Kolkata, West Bengal 700107,  
 India  
 Lat 22.562628° Long 88.463093°  
 Tuesday, 10/02/2026 09:48 AM GMT +05:30



Google

GPS Map Camera

**South Dum Dum, West Bengal, India**  
 Hcw2+9gr Golaghata Foot Bridge, Golaghata Foot Bridge, Ac  
 Block, Sector 1, Bidhannagar, South Dum Dum, West Bengal  
 700064, India  
 Lat 22.596069° Long 88.401308°  
 Tuesday, 10/02/2026 01:08 PM GMT +05:30



Google

GPS Map Camera

**Kolkata, West Bengal, India**  
 H9rw+r8c, Em Bypass Kazi Nazrul Islam Ave Flyover,  
 Aa Block, Sector 1, Ghose Bagan, Kolkata, West Bengal  
 700064, India  
 Lat 22.592298° Long 88.395497°  
 Tuesday, 10/02/2026 02:02 PM GMT +05:30

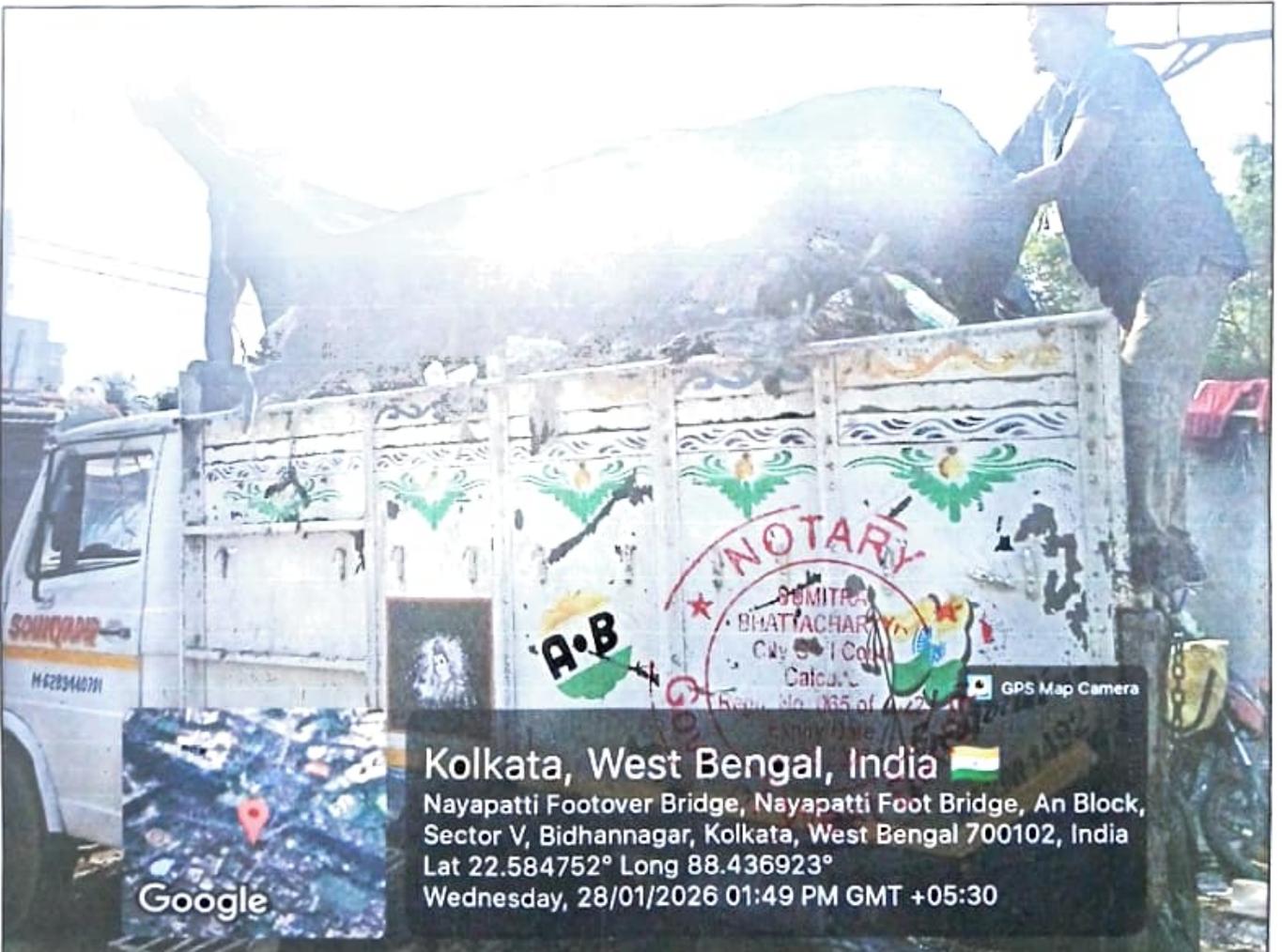
05 MAR 2026



GPS Map Camera

**Kolkata, West Bengal, India** 🇮🇳  
 Nayapatti Footover Bridge, Nayapatti Foot Bridge, An Block,  
 Sector V, Bidhannagar, Kolkata, West Bengal 700102, India  
 Lat 22.584826° Long 88.436918°  
 Wednesday, 28/01/2026 01:49 PM GMT +05:30

Google

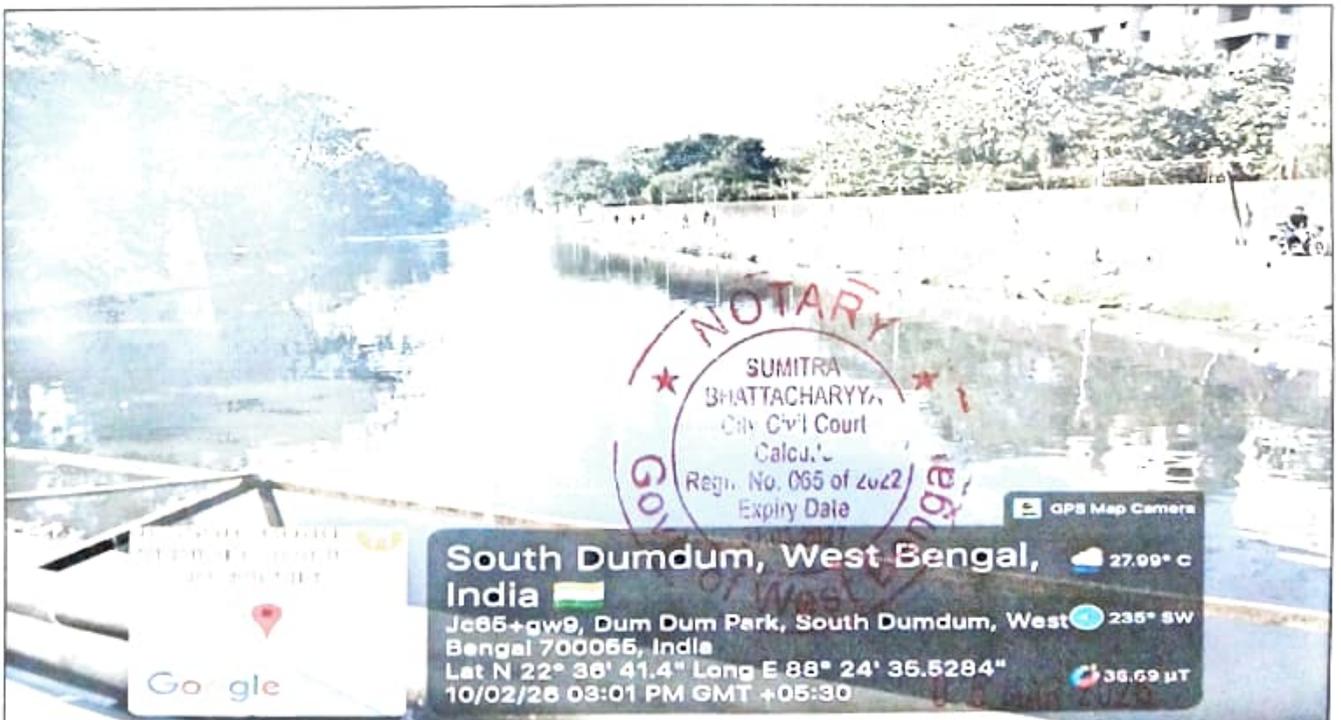
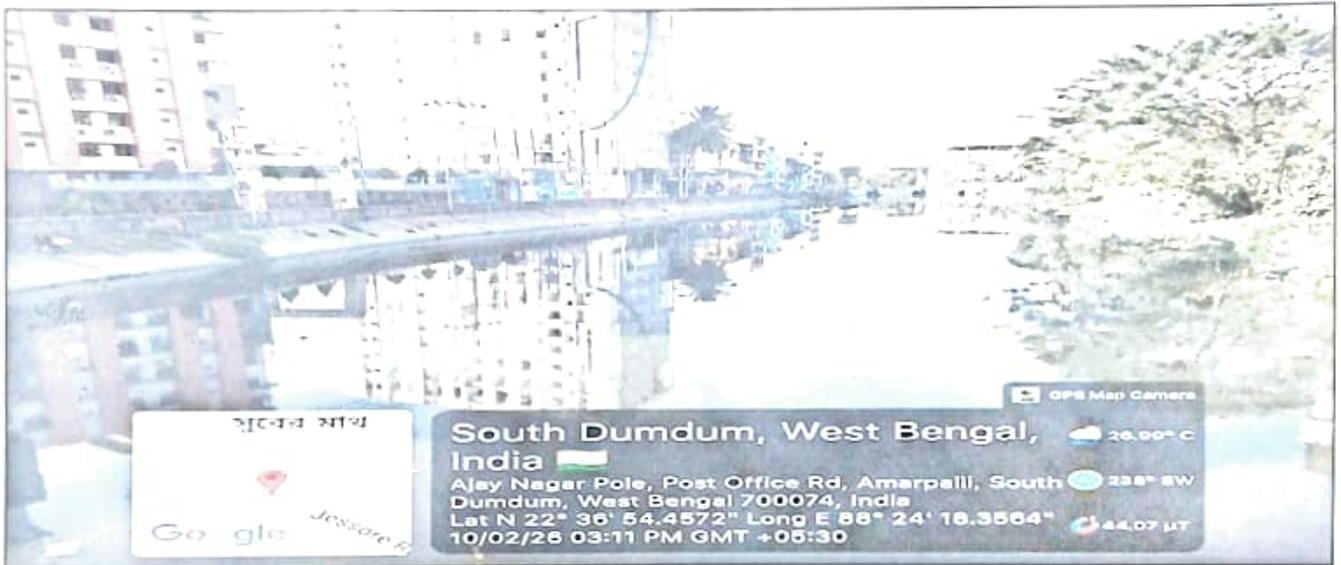


GPS Map Camera

**Kolkata, West Bengal, India** 🇮🇳  
 Nayapatti Footover Bridge, Nayapatti Foot Bridge, An Block,  
 Sector V, Bidhannagar, Kolkata, West Bengal 700102, India  
 Lat 22.584752° Long 88.436923°  
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Google

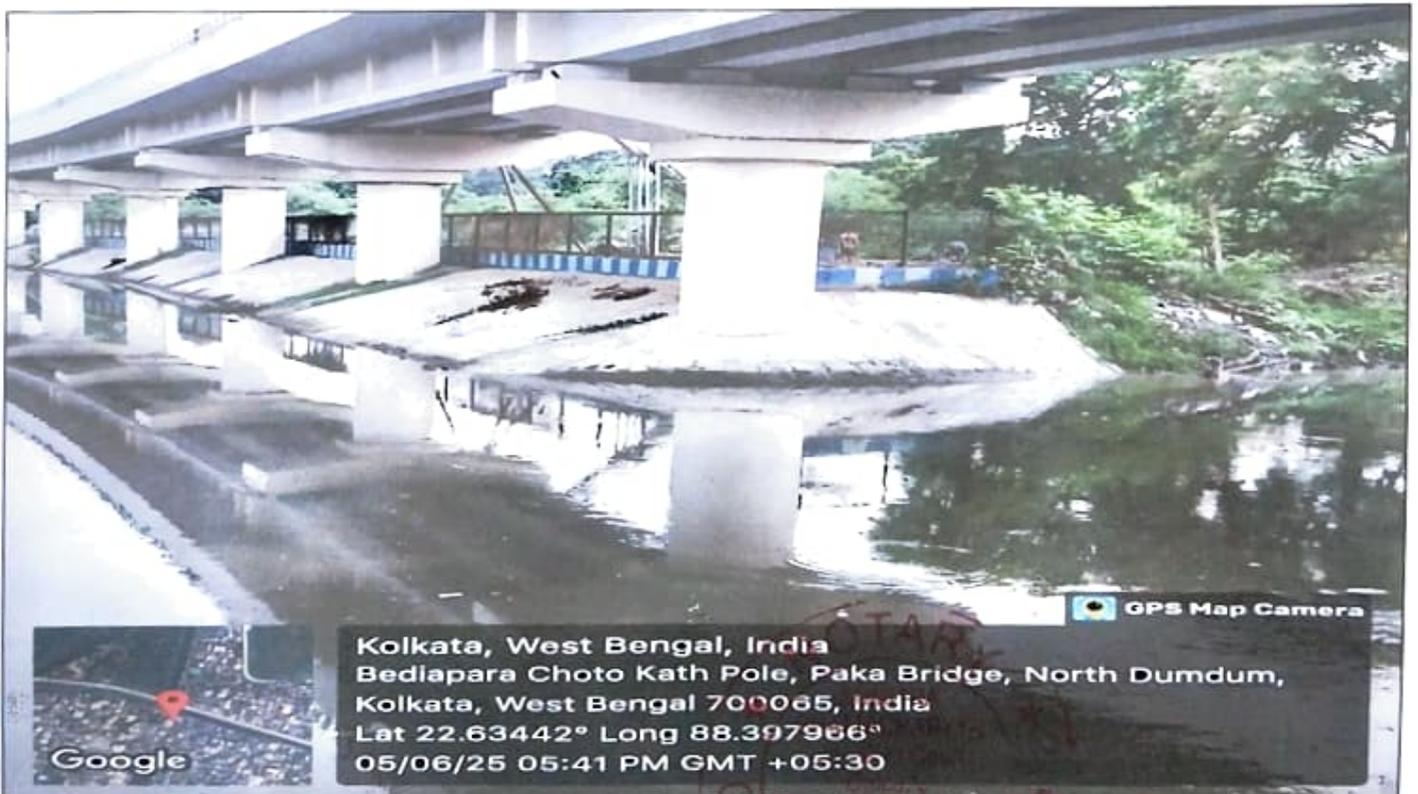
05 MAR 2026



X



05 MAR 2026



Govt. of West Bengal  
Regd. No. 065 of 2022  
Expiry Date  
31.03.2027

05 MAR 2026



05 MAR 2026

Govt. of West Bengal  
Regin No 055 of 2022  
Expiry Date  
31 03 2027



GPS Map Camera



**New Town, West Bengal, India** 

Hfmg+86q Hidco Bridge, Canal Bank Rd, Aa li,  
 Newtown, New Town, West Bengal 700135, India  
 Lat 22.583372° Long 88.475605°  
 Wednesday, 25/02/2026 04:29 PM GMT +05:30



GPS Map Camera



**Kolkata, West Bengal, India** 

Polenite, Loha Pool, Uniworld City, Newtown,  
 Kolkata, West Bengal 700160, India  
 Lat 22.571453° Long 88.491948°  
 Wednesday, 25/02/2026 04:20 PM GMT +05:30

05 MAR 2026



X



GPS Map Camera



Google

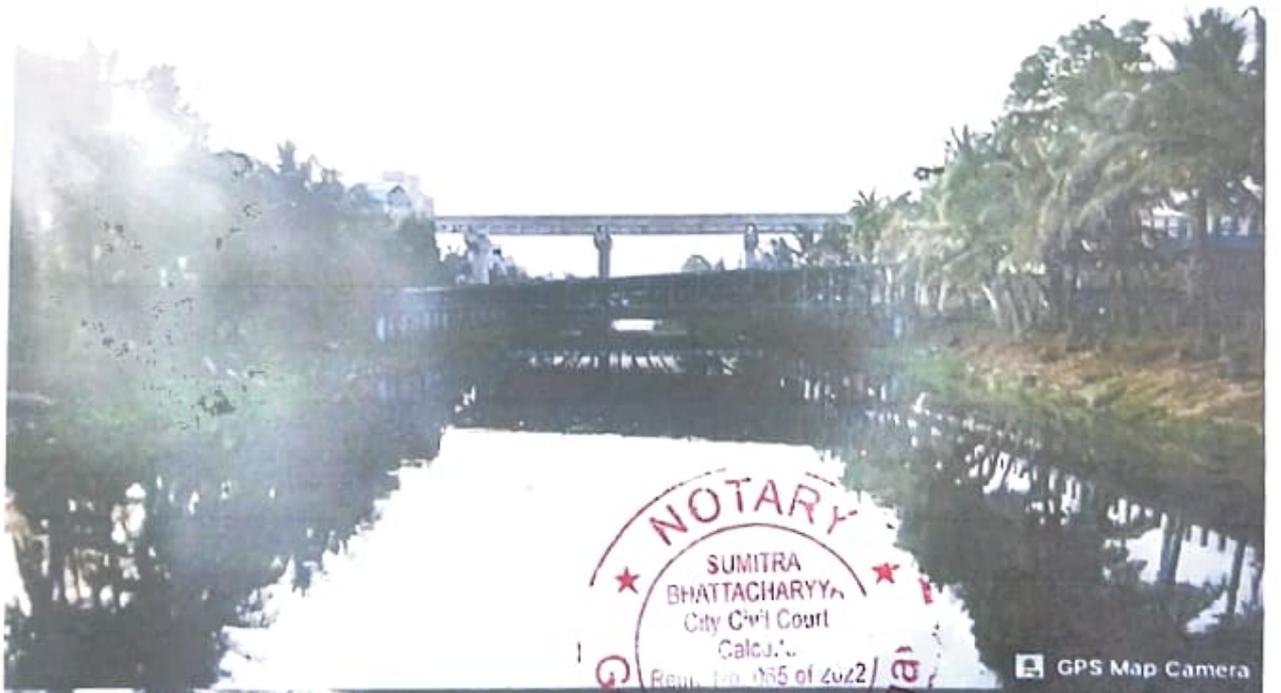
### Kolkata, West Bengal, India



Polenite, Loha Pool, Uniworld City, Newtown,  
Kolkata, West Bengal 700160, India

Lat 22.571445° Long 88.491905°

Wednesday, 25/02/2026 04:20 PM GMT +05:30



GPS Map Camera

**NOTARY**  
SUMITRA  
BHATTACHARYYA  
City Civil Court  
Calcutta  
Reg. No. 1065 of 2022



Google

### New Town, West Bengal, India



Hfmg+86q Hidco Bridge, Canal Bank Rd, Aa li,  
Newtown, New Town, West Bengal 700135, India

Lat 22.58341° Long 88.4756°

Wednesday, 25/02/2026 04:29 PM GMT +05:30



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
OFFICE OF EXECUTIVE ENGINEER-I CANALS DIVISION  
SECHILADASAN, FF BLOCK, SALT LAKE, SECTOR-III, KOLKATA-700106  
E-mail ID: eecanalslwd@yahoo.com

Date: 23.04.2025

Memo No. 926

To,  
The District Magistrate,  
North 24 Parganas,  
Barasat, North 24 Parganas

Sub: Request for demarcation of Govt. land belonging to I&W Department in the district of North 24 Parganas

Ref: Memo No. 45-I (LAM)/I (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Block-wise. Alignment drawing of different channels and Rivers are also attached herewith. The matter was discussed with your goodself on 18.04.2025 during your visit of Lower Bagjola Khal and Kestopur Khal.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department at an early date.

Your co-operation is highly solicited.

Encl: as stated

Yours faithfully,

*Mallik* 23/4/25  
Executive Engineer-I  
Canals Division

Date: 23.04.2025

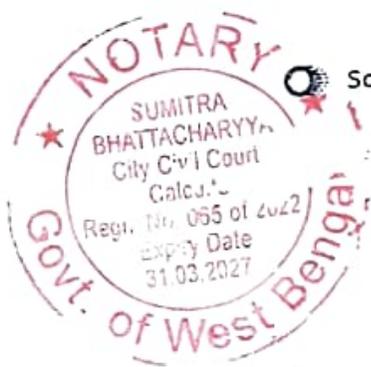
Memo No. 926/1(2)

Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Calcutta Canals Sub-Division.

Executive Engineer-I  
Canals Division

Received  
Content not verified  
05-24/4/25  
D.M. General Section  
North 24 Parganas, Barasat



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05 MAR 2026

  
 GOVERNMENT OF WEST BENGAL  
 IRRIGATION & WATERWAYS DIRECTORATE  
 OFFICE OF EXECUTIVE ENGINEER-I CANALS DIVISION  
 SECILABASAN, FU BLOCK, SAH LAKE, SECTOR-III, KOLKATA-700106  
 E-mail: IITCofcanalsiwd@yahoo.com

Memo No. 927

Date: 23.04.2025

To,  
 The District Magistrate,  
 South 24 Parganas,  
 Alipore, Kolkata



Sub: Request for demarcation of Govt. land belonging to I&W Department in the district of South 24 Parganas

Ref: Memo No. 45-1 (LAM)/1 (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Block-wise. Alignment drawing of different channels and Rivers are also attached herewith.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department at an early date.

Your co-operation is highly solicited.

Encls: as stated

Yours faithfully,

*Mallikarjun 23/4/25*  
 Executive Engineer-I  
 Canals Division

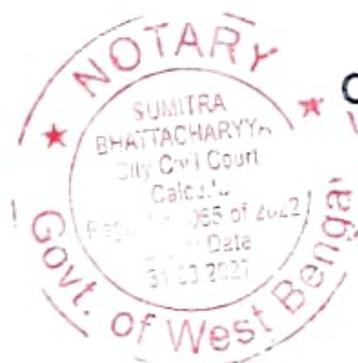
Date: 23.04.2025

Memo No. 927/1(2)

Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Calcutta Canals Sub-Division.

*[Signature]*  
 Executive Engineer-I  
 Canals Division



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05 MAR 2025



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
OFFICE OF EXECUTIVE ENGINEER - CANALS DIVISION  
SECHAHASAN, FE BLOCK, SALT LAKE, SECTOR-III, KOLKATA-700106  
E-mail ID: ecanalsiwd@yahoo.com

Date: 23.04.2025

Memo No. 928

To,  
The District Magistrate,  
North 24 Parganas,  
Barasat, North 24 Parganas

**Sub:** Request for demarcation of Govt. land belonging to I&W Department in the district of North 24 Parganas

**Ref:** Memo No. 45-I (LAM)/I (LAM)/4M (01)2014(Pt-IV) dated 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department

Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I&W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of Govt. land belonging to I&W Department along Upper Bagjola Khal are not available in the office. Only there are records of two L.A. Cases viz. LA-11/13 of 1953-54 and LD-25 of 1953-54 of BAGJOLA-GHUNI-JATRAGACHHI DRAINAGE SCHEME. The land details and land plans in respect of the two LA cases are required to furnish report to the higher authority.

Alignment drawing of Upper Bagjola Khal along with Cantonment khal is attached herewith. The matter was discussed with your goodself on 18.04.2025 during your visit of Lower Bagjola Khal and Kestopur Khal.

In view of above I would like to request you to kindly make necessary arrangement for demarcation of Govt. land belonging to I&W Department as stated above at an early date.

Your co-operation is highly solicited.

Encls: as stated

Yours faithfully,

*M. K. Ghosh*  
23/4/25  
Executive Engineer-I  
Canals Division

Date: 23.04.2025

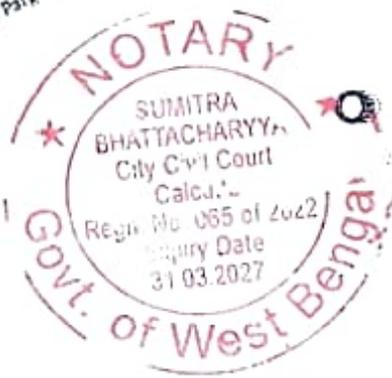
Memo No. 928/1(2)

Copy forwarded for information & necessary action to:

- 1) The Superintending Engineer, Eastern Circle.
- 2) The Sub-Divisional Officer, Dabui (I) Sub-Division.

Received  
Contact not possible  
24/4/25  
D.M. General Section  
North 24 Parganas, Barasat

Executive Engineer-I  
Canals Division



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05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: yfsc@wfd.gov.in

Memo No.: 364

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Rajarhat Block,  
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.  
Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

 13.05.2025  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

Date: 13.05.2025

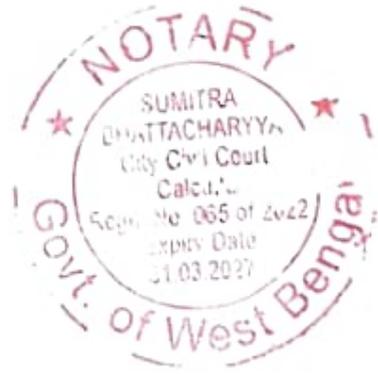
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1.

Memo No: 364/1  
Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

 13.05.2025  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

o/c



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21/05/2024



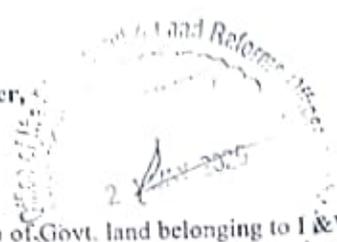
Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: sldcclyd@icgpnail.com

Memo no.: 365

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Barrackpore-I Block,  
Shyamnagar,  
North 24 Parganas.



Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.  
Ref: Memo No. - 45-1 (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-  
Mouza wise details of plots

Yours faithfully,

13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

Date: 13.05.2025

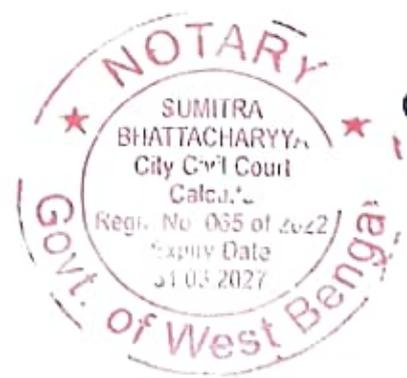
Memo No: 365/1

Copy forwarded for kind information to:-

- 1. The Executive Engineer-I, Canals Division, Sech Abnsan, FF Block, Salt Lake, Sector- III, Kolkata-106.

o/c

13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division



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RR 365G  
14/5/25



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (033) 033 - 25545254  
e-mail: [sdso@icwd.com](mailto:sdso@icwd.com)

Memo no.: 366

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Barrackpore-II Block,  
Barrackpore, Panihati,  
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.  
Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.  
Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.  
Your kind co-operation is solicited.

Encl:-  
Mouza wise details of plots.

Yours faithfully,

ok 13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

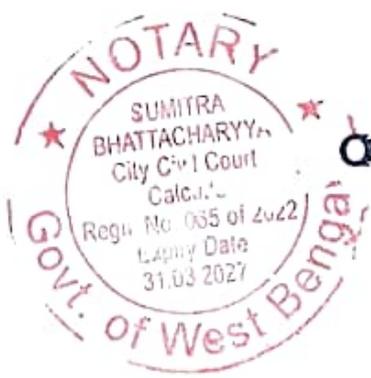
Date: 13.05.2025

Memo No: 366/1

Copy forwarded for kind information to:-

- 1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

ok 13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division



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Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: ydofscivd2@gmail.com

Memo no.: 367

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Bhangore-I Block,  
Bhangore.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of South 24 Parganas.  
Ref: Memo No. - 45-1 (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

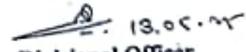
Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

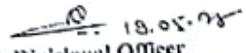
  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

Date: 13.05.2025

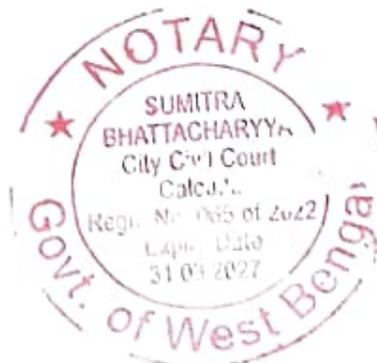
Memo No: 367/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

o/e



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Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: jdhccswil@gmail.com

Memo no.: 368

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Bhangore-II Block,  
South 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of South 24 Parganas.

Ref: Memo No. - 45-1 (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of South 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

  
13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

Date: 13.05.2025

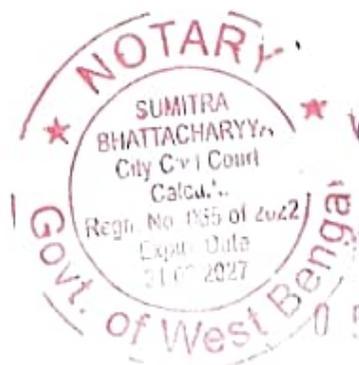
Memo No: 368/1

Copy forwarded for kind information to:-

1. The Executive Engineer-I, Canals Division, Sechi Ahasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

  
13.05.25  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

o/e



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05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: subocjwd@gmail.com

Memo no.: 369

Date: 13.05.2025

To,  
The Block Land & Land Reforms Officer,  
Haroa Block,  
North 24 Parganas.

Sub: - Request for demarcation of Govt. land belonging to I & W Department in the district of North 24 Parganas.

Ref: Memo No. - 45-I (LAM)/I (LAM)/4M (01) 2014 (Pt-IV) dated: 26.03.2025 of the Joint Secretary to the Govt. of West Bengal, I&W Department.

Dear Sir,

This is to inform you that the particulars of surplus land and encroached land belonging to I & W Department in the district of North 24 Parganas is necessary to prepare and submit report to the higher authority.

But the details of land i.e. LA Case No., Gazette Notifications, Possession Certificates etc. are not available in the office.

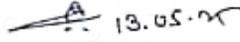
Some records (Mouza wise details of plots), as per the Land Registers maintained in the office are only available and are being submitted herewith Mouza-wise.

Your kind co-operation is solicited.

Encl:-

Mouza wise details of plots

Yours faithfully,

  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

Date: 13.05.2025

Memo No: 369/1  
Copy forwarded for kind information to:-  
1. The Executive Engineer-I, Canals Division, Sech Abasan, FF Block, Salt Lake, Sector- III, Kolkata-106.

  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

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05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone no. (Off) 033 - 25545254  
e-mail: [ofccanal@wbnet.nic.in](mailto:ofccanal@wbnet.nic.in)

Memo No - 1004

Dated - 22.12.2023

To,  
The Officer-in-Charge,  
LakeTown Police Station,  
Lake Town Rd, Block A, Lake Town,  
South Dum Dum, West Bengal 700089

Sub: Encroachment at the footpath of Shyamnagar Bridge over Cantonment Khal.

Sir,

With reference to the above mentioned subject this is to inform you that the unauthorised encroachment with hutments has been constructed at the footpath of Shyamnagar Bridge over Cantonment Khal. They are making 6 nos. hutments illegally which results damages and blocked the movement of pedestrian. In this scenario, you are requested to take appropriate action regarding removal of these encroachments. This letter should be treated as general diary.

Your co-operation in this regard will be highly appreciated.

Thanking You,

Encls:

- 2 nos. photo of the referred spot.

Yours faithfully,

  
22.12.23  
Sub-Divisional Officer  
Calcutta Canals Sub-Division  
Mobile No: 6290842372

Dated-

Memo No -

Copy forwarded to:

- The Executive Engineer-I, Canals Division, Jalasanpad Bhawan, 2<sup>nd</sup> Floor, Salt lake City, Kolkata- 700 091.

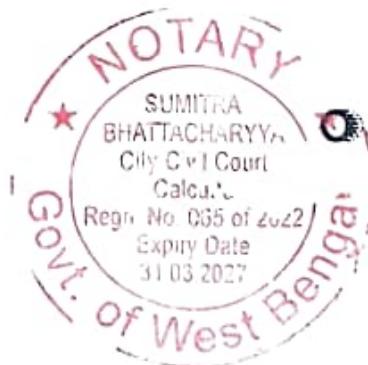
ofc.



RECEIVED  
Content Not Verified

ofc  
22/12/23

sdf  
Sub-Divisional Officer  
Calcutta Canals Sub-Division



Scanned with OKEN Scanner

05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Sub-Divisional Officer  
Calcutta Canals Sub-Division  
37/3, Canal West Road, Kolkata 700 004

Phone No.: (Off) 033 - 25545254  
E-mail: sdo@glwd22.gop.gov.in

Memo No.: 139

Date: 21-02-24

To,  
The Officer-in-charge,  
Ultadanga Police Station,  
62, Ultadanga Main Road,  
Ultadanga, Kolkata - 700067.

Received on 21-02-24  
Contents not Verified  
Signature  
Ultadanga P.S.

Sub: unauthorised construction of 34 nos hutments in the bank of New Cut Canal

Sir,

This is to inform you that 34 nos new hutments have been constructed with corrugated sheet within the left bank of New Cut Canal in between Ultadanga and Rail Bridge adjacent to New Cut Canal.

You are requested to take necessary step to remove those unauthorised hutments. In this regard you are requested to contact Sri Ayan Kumar Khan, Sectional Officer, Canals Section (Mobile No: 9002236106).

This letter should be treated as a G.D.

Thanking you.

Yours faithfully

21-02-24  
Sub-Divisional Officer  
Calcutta Canals Sub-Division

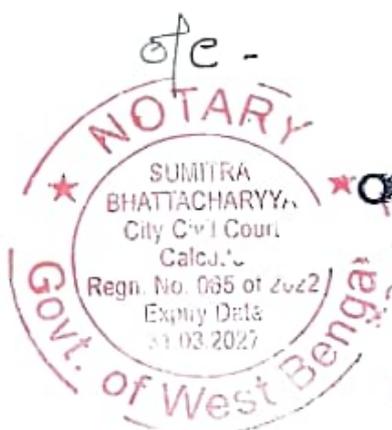
Memo No.: 139/1(2)

Date: 21.02.24

Copy forwarded to:

- 1) The Executive Engineer-I, Canals Division, 2<sup>nd</sup> Floor, Jalsampad Bhawan, Kol-91
- 2) Sectional Officer, Canals Section

21.02.24  
Sub-Divisional Officer  
Calcutta Canals Sub-Division



Scanned with OKEN Scanner

05 MAR 2026

Abir Jana  
Received from Akshant  
18/3/24



(Copy To)

GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
OFFICE OF THE SUB DIVISIONAL OFFICER  
DABU IRRIGATION SUB-DIVISION  
SDO BAGAN, PRAFULLA KANAN, KESTOPUR, KOLKATA - 700 101.  
Email: dabusdo@gmail.com

Memo No.: 105

Dated: 18.03.2024

To,  
The Inspector-In-Charge,  
Dum Dum Police Station,  
Gorabazar, Kolkata - 700 028.

Sub: Report for illegal construction of some brick pillars for supporting a permanent structure along left bank slope of Upper Bagjola Khal at downstream of Bediapara RCC Bridge, within Ward No. 06 of South Dum Dum Municipality.

Dear Sir,

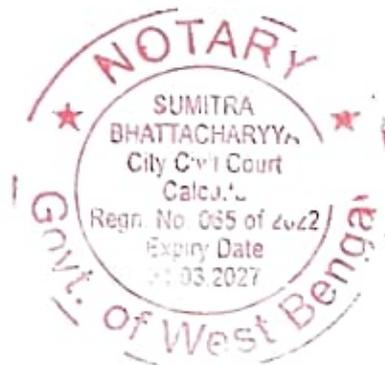
This is to apprise you that an illegal construction of some brick pillars as support for a structure of permanent nature has been constructed during last night i.e., 17.03.2024 on the canal left bank slope of Upper Bagjola Khal just downstream of Bediapara RCC Bridge by some unknown local peoples. The area where the said construction has been erected is a Govt. land belonging to Irrigation & Waterways Dept. Due to such illegal construction damage has occurred to the newly constructed slope pitching work thereby incurring loss to Govt. property. Since, the illegal brick pillars are also along the canal slope and is within the top width of the Upper Bagjola Khal it will pose obstruction to the flow during monsoon period. The site was visited by the undersigned with the concern Junior Engineer today at around 12.00 noon and upon enquiry it is learnt that some local people are doing such illegal construction activities for a Local Club Room. Upon further enquiry it is revealed that they got some assurance for the construction of the said club room in black and white (photocopy enclosed as collected from local people) from the Site-In-Charge of Tantia Construction Ltd, during the construction work of overhead Noapara - Dum Dum Airport Metro Railway Line a project of Kolkata Metro Railway Dept. in the year 2015. The undersigned asked the local mob to remove those illegal pillars from the canal slope and not to proceed any further illegal construction in that area, but resentment and annoyance surfaced on my words by them.

In this scenario, you are requested to take necessary steps from your end so that the illegal encroachment may be removed thereby making the Irrigation Dept. land free from encumbrances. Some geotagged photographs are furnished herewith for your ready reference. Any logistic support for

Received  
18/3/24



18/3/2024



05 MAR 2024

removal of those pillars will be arranged from this end as and when will be necessary. For any further queries you may contact my concern Junior Engineer, Sri. Biplab Paul (Mobile No.: 9433035171) Your early positive action will be highly appreciated from this end. This letter may be treated a general diary.

Encl.: As stated above.

*[Signature]*  
18/03/24  
Sub Divisional Officer  
Dabu Irrigation Sub Division  
d/c  
Dated: 18.03.2024

Memo No.: 105/1(3)

Copy forwarded with all enclosures for information & necessary action to:

- 1) The Chairman, South Dum Dum Municipality, Dum Dum Road, Nagerbazar, North 24 Pgs., Kolkata-74.
- 2) The Ward Councillor, Ward No. - 06, South Dum Dum Municipality, North 24 Pgs.
- 3) The AXEN/Con-I, Kolkata Metro Railway, 33/1, J.L. Nehru Road, Kolkata- 71.

*[Signature]*  
18/03/24  
Sub Divisional Officer  
Dabu Irrigation Sub Division  
d/c

Memo No.: 105/1(3)/2(3)

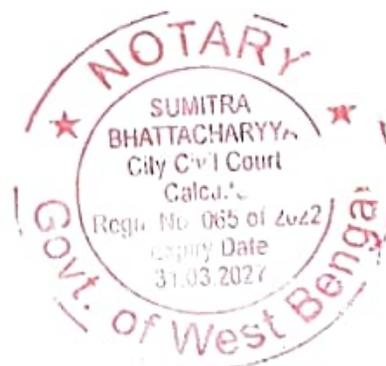
Dated: 18.03.2024

Copy forwarded with all enclosures for information & necessary action to:

- 1) The Executive Engineer-I, Canals Division, 2<sup>nd</sup> Fl. Jalsampad Bhaban, Saltlake, Kolkata-91.
- 2) Sri. Biplab Paul, Junior Engineer, Dabu Irrigation Sub-Division, I & W Dte.
- 3) The Concern Agency, Arihant Dredging Developers (P) Ltd, 6B, Dr. Rajendra Prasad Sarani, Kolkata-01. You are requested to keep a close watch so that no further illegal construction work may happen since the working site is under your custody until the ongoing work finishes.

*[Signature]*  
18/03/24  
Sub Divisional Officer  
Dabu Irrigation Sub Division  
d/c

05 MAR 2026





GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
Office of The Sub-Divisional Officer  
Dabu Irrigation Sub-Division  
Kestopur, Prafulla Kanan, Kolkata-700101

Received on 12/9/25  
Content Not Verified  
Nager Bazar P.S

Memo No.332  
To  
The Officer-In-Charge  
Nager Bazar Police Station  
Nager Bazar, South Dum Dum,  
Kolkata - 700 074.

Date: 11/09/2025

Sub:- Unauthorized concrete Platform along with 4 nos. RCC Column ( Lat: 22°37' 2.028"N, Long: 88° 24' 15.7644"E) adjacent to the Ajoynagar new Bridge toward Dum Dum Road along Right Bank of Upper Bagjola Khal encroaching Govt. land.

Sir,

This is to inform you that, some unknown miscreants have constructed Unauthorized concrete Platform along with 4 nos. RCC Column ( Lat: 22°37' 2.028"N, Long: 88° 24' 15.7644"E) adjacent to the Ajoynagar new Bridge toward Dum Dum Road along Right Bank of Upper Bagjola Khal encroaching Govt. Land. This should be removed immediately for the free flow of water and maintenance of upper Bagjola Khal. You are requested to take necessary action from your end so that no further construction may occur in that location. For further enquiry you may contact with sri Kalyan Kumar Sahoo, Junior Engineer, Dabu (I) Sub-Division (Ph No. 8972935100). A geo-tag picture of the said illegal structure is enclosed herewith for your ready reference.

This letter should be treated as general diary.  
Thanking you.

Enclosures: 1) As stated above

Yours faithfully,

*OC*  
11.09.25  
Sub-Divisional Officer  
Dabu (I) Sub-Division

Dated: - 11.09.2025

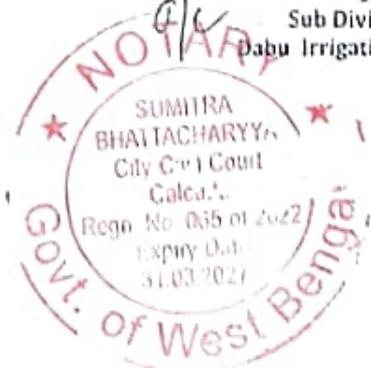
no No.: 332/1(3)  
Copy forwarded for information and necessary action to:-

- 1) The Chairperson, South Dum Dum Municipality, Municipality Building ,Dum Dum Road, Nager Bazar, Kolkata - 700 074.
- 2) The Executive Engineer-I,Canals Division, I & W Dte., Sech Abasan, FF Block, Salt Lake, Sector - III, Kolkata - 700 106
- 3) Sri Kalyan Kumar Sahoo (Junior Engineer), Dabu (I) Sub - Division.

*Handwritten signature*  
11.09.25

Received on  
Content Not Verified  
Nager Bazar P.S

11.09.25  
Sub Divisional Officer  
Dabu Irrigation Sub Division



05 MAR 2026

X



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
Office of The Sub-Divisional Officer  
Dabu Irrigation Sub-Division  
Kestapur Irrigation Campus  
Kestapur, Kolkata-700101

Memo No. 363

To  
The Officer - In- Charge  
Lake town Police Station,  
Lake Town Road, Block - A,  
Lake Town, South Dum Dum,  
Kolkata - 700 089

Date: 13.09.2023



Sub:- Unauthorized temporary shed ( Lat : 22.61156 N, Long : 88.40952 E ) adjacent to the Jessore Road Bridge along right bank of Upper Bagjola Khal encroaching Govt. land.

Sir,

This is to inform you that, some unknown miscreants have constructed a temporary shed ( Lat : 22.61156 N, Long : 88.40952 E ) near Jessore Road Bridge along the right bank of Upper Bagjola Khal encroaching Govt. Land. This should be removed immediately for the free flow of water and maintenance of Upper Bagjola Khal. You are requested to take necessary action from your end so that no further construction may occur in that location. For further enquiry you may contact with Sri Biplab Paul, Junior Engineer, Dabu (I) Sub - Division (Ph. No. 8910905928). A geo-tag picture of the said illegal structure is enclosed herewith for your ready reference.

This letter should be treated as general diary.  
Thanking you.

Enclosures: As stated above.

o/c

13/09/23  
Sub-Divisional Officer  
Dabu (I) Sub-Division

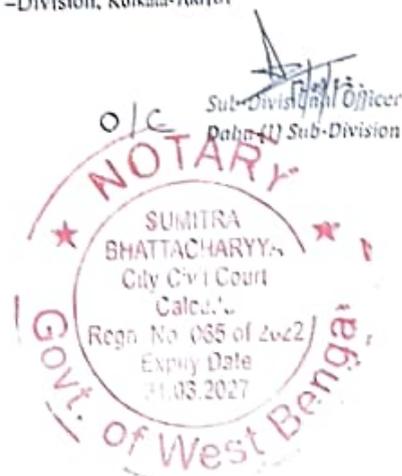
Dated: - 13.09.2023

Memo No.:363/1(2)

Copy forwarded for information and necessary action to:-

- 1) The Executive Engineer-I, Canals Division, I & W Dte., 2<sup>nd</sup> floor, Jalsampad Bhawan, Kolkata - 700 091.
- 2) Sri Biplab Paul (Junior Engineer), Dabu (I) Sub -Division, Kolkata-700101

received  
PO



03 MAR 2026

7X



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
DABU IRRIGATION SUB DIVISION  
KESTOPUR, KOLKATA.

Memo no: Camp/1

Date : 06.01.2023

To  
The Inspector-in-Charge,  
Baguiati Police Station,  
Kolkata-700059.

Sub: Unauthorized temporary hutment adjacent to 5-Vent sluice gate over Upper Bagjola Khal along VIP Road near Kestopur Bustop.

Sir,

I would like to inform you that, some unknown miscreants have constructed a temporary hutment near 5-Vent sluice gate over Upper Bagjola Khal. After repeated requested they are reluctant to remove the structure. This should be removed immediately for the sake of the Upper Bagjola Khal for its maintenance and others. In respect for further enquire you may contact me in this no. 9433035171.

Thanking You,

Yours faithfully,

*sdl*  
Junior Engineer  
Dabu (I) Sub-Division

Date: 06.01.2023

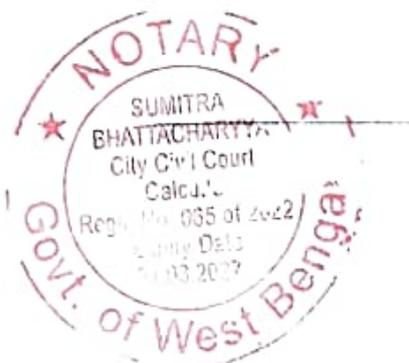
Memo No: Camp/1/1(1)

Copy to:

- 1) Sub-Divisional Officer, Dabu (I) Sub-Division, Kestopur, Prafulla Kanan, Kolkata - 700 101. for favour of his kind information.

*10.06.01.2023*  
Junior Engineer  
Dabu (I) Sub-Division

05 MAR 2023



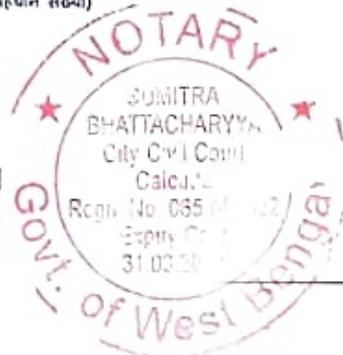


**FIRST INFORMATION REPORT**  
(Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट  
(पारा 173 बी एन एस एस के तहत)

- District (जिला): BIDHANNAGAR POLICE COMMISSIONERATE P.S. (थाना): TECHNO CITY Year (वर्ष): 2025  
IIR No. (प.सु. सं.): 0112 Date and Time of IIR (प.सु. सं. की दिनांक और समय): 03/07/2025 14:15 hrs
- S No. (क्र.सं.) Acts (अधिनियम) Sections (पारा(एँ))  
1 THE BHARATIYA NYAYA SANHITA (BNS), 2023 223
- (a) Occurrence of offence (अपराध की घटना):  
1 Day (दिन): Thursday Date from (दिनांक से): 03/07/2025 Date To (दिनांक तक): 03/07/2025  
Time Period (समय अवधि): Paha 1 Time From (समय से): 00:00 hrs Time To (समय तक): 00:00 hrs  
(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई): Date (दिनांक): 03/07/2025 Time (समय): 14:15 hrs  
(c) General Diary Reference (रोजनामचा संदर्भ): Entry No. (प्रविष्टि सं.): 0141 Date and Time (दिनांक और समय): 03/07/2025 14:15 hrs
- Type of Information (सूचना का प्रकार): Written
- Place of Occurrence (घटनास्थल):  
1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): NORTH-WEST, 1.5 Km(s) Beat No. (बीट सं.):  
(b) Address (पता): Lower Gagzola Khal, Near Nazunpukur Bridge, PS-Techno City, North 24 PGS  
(c) In case, outside the limit of this Police Station, then Name of P.S. (यदि थाना सीमा के बाहर है तो थाना का नाम):  
District (State) (जिला (राज्य)):
- Complainant / Informant (शिकायतकर्ता / सूचनाकर्ता):  
(a) Name (नाम): Milan Manna  
(b) Father's/Husband's Name (पिता/पति का नाम):  
(c) Date/Year of Birth (जन्म तिथि / वर्ष): (d) Nationality (राष्ट्रीयता): INDIA  
(e) UID No. (यूआईडी सं.):  
(f) Passport No. (पासपोर्ट सं.):  
Date of Issue (जारी करने की दिनांक): Place of Issue (जारी करने का स्थान):  
(g) ID Details (Ration Card, Voter ID Card, Passport, UID No., Driving License, PAN) (पहचान विवरण (राशन कार्ड, मतदाता कार्ड, पासपोर्ट, यूआईडी सं., ड्राइविंग लाइसेंस, पैन कार्ड))  
S. No. (क्र.सं.) ID Type (पहचान पत्र का प्रकार) ID Number (पहचान संख्या)  
(h) Occupation (व्यवसाय):  
(i) Address (पता):

03 MAR 2026



I.F.-1 (एकीकृत जांच फार्म-1)

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	Present Address	Assistant Engineer II, Jalasampad Bhawan, 5th floor, Salt Lake, Kolkata-91, BIDHANNAGAR(NORTH), BIDHANNAGAR POLICE COMMISSIONERATE, WEST BENGAL, INDIA
2	Permanent Address	Assistant Engineer II, Jalasampad Bhawan, 5th floor, Salt Lake, Kolkata-91, BIDHANNAGAR(NORTH), BIDHANNAGAR POLICE COMMISSIONERATE, WEST BENGAL, INDIA

3) Phone number (दूरभाष सं.) Mobile (मोबाइल सं.): 91-8013164276

Details of known / suspected / unknown accused with full particulars (जात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हैं तो संख्या): 0

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)	Permanent address (स्थायी पता)
1	Unknown		Father's Name: Unknown		

8. Reasons for delay in reporting by the complainant / informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9. Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (सम्पत्ति श्रेणी)	Property Type (सम्पत्ति के प्रकार)	Nature of Property (संपत्ति के प्रकार)	Description (विवरण)	Value(In Rs/-) (मूल्य (₹ में))

10. Total value of property (In Rs/-) (सम्पत्ति का कुल मूल्य(₹ में)):

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No. (क्र.सं.) UIDB Number (यू.डी.प्रकरण सं.)

12. First Information contents (प्रथम सूचना तथ्य):

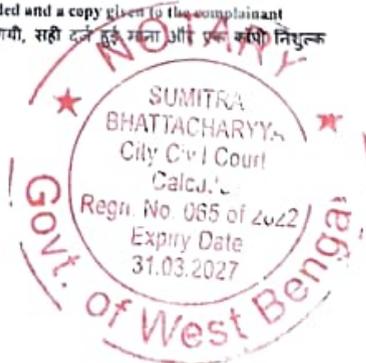
By this time on 03.07.2025 at 14.15hrs a complaint from Milan Murmu, Assistant Engineer-II, Jalasampad Bhawan, 5th floor, Salt Lake, Kolkata-91, against unknown persons. The complainant alleged that unknown individuals were attempting to unauthorized encroach on government land by erecting a permanent structure under construction on the left bank of Lower Bagizola Khal near Natanpukur Bridge, within the jurisdiction of Techno city Police Station. Based on the complaint, Techno city P.S. Case No. 112/25 was registered on July 3, 2025, under Section 223 BNS against the unknown accused persons.

13. Action taken: Since the above information reveals commission of offence(s) as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है.):

- Registered the case and took up the investigation (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): / or (या)
- Directed (Name of I.O.) (जांच अधिकारी का नाम): Soumen Sarkar Rank (पद): Asst. SI (Assistant Sub-Inspector)  
No. (सं.): to take up the investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)
- Refused investigation due to (जांच के लिए): or (के कारण इंकार किया या)
- Transferred to P.S. (थाना): District (ज़िला):  
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित).

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant, free of cost. (शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई मानी और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी)



05 MAR 2026

H.O.C (आर और सी)

1/10  
3/1/25  
(Milton Kumar)

Received by me  
Dr. Sumit Chatterjee  
Techno City 05.  
03-01-25

Signature of Officer in charge, Police Station (पंज  
पगारी के हस्ताक्षर)  
Inspector in Charge  
Techno City Police Station  
Rank (पद): 1 (Inspector)  
No. (नं.):

14 Signature / Thumb impression  
of the complainant / Informant  
(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर  
अंगूठे का निशान)

15 Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Attachment to Item 7 of First Information Report (प्रथम सूचना रिपोर्ट के गट 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused: ( If known / seen )

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियों और अन्य विवरण: (यदि ज्ञात / देखा गया))

S. No. (क्र.सं.)	Sex (लिंग)	Date / Year Of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms) (से.मी.)	Complexion (रंग)	Identification Mark(s) (पहचान चिह्न)
1	2	3	4	5	6	7
1						

Is Proxified: Yes

Deformities / Peculiarities (विकृतियाँ / विशिष्टताएँ)	Teeth (दंत)	Hair (बाल)	Eye (आँखें)	Habit(s) (आदतें)	Dress Habit (s) (पहनना)
8	9	10	11	12	13

Language/Dialect  
(भाषा/बोली)

Place of (का स्थान)

Others (अन्य)

Burn Mark (जले  
हुए का निशान)

Leucoderma  
(तुम्बोदेर्मा/सफेद  
धब्बे)

Mole (मस्सा)

Scar (पाथ)

Tattoo (गूदे हुए का)

14

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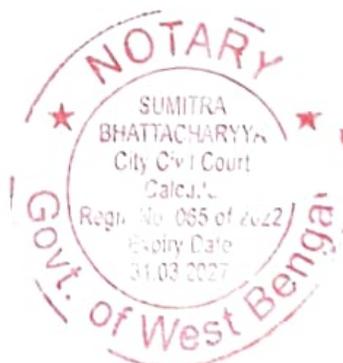
18

19

20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है)



05 MAR 2026

X

Government of West Bengal  
 Irrigation & Waterways Directorate  
 Assistant Engineer-II, Metropolitan Drainage Division No. I  
 Jalsampad Bhawan, 5<sup>th</sup>. Floor  
 Saltlake City, Kolkata-700091  
 Email Id- ae2mdd1@gmail.com

Memo No. AE-11/95/2

Date: 03.07.2025

To,  
 The Officer-in-Charge  
 Techno City Police Station  
 Newtown, Akandakeshari,  
 West Bengal 700135

**Sub: Unauthorised encroachment of Govt land over the Lower Bagiola khal near Natunpukur Bridge, Mouza: Chhapna, Block: Rajarhat, North 24 PGS.**

It has been observed that at left bank of Lower Bagiola Khal near Natunpukur Bridge, Mouza: Chhapna, Block: Rajarhat, North 24 PGS, some unknown people have erecting permanent structure (under construction) which is obstructing the flow, monitoring and maintenance of the said canal. Photograph of such encroachment is attached for your ready reference.

Now, you are requested to take appropriate action as per law to immediately stop the construction work and register my F.I.R in the above subject matter.

Your necessary action is highly solicited.

Encl: as stated

*(Signature)*  
 03/07/25

Assistant Engineer-II  
 Metropolitan Drainage Division - I  
 Jalsampad Bhawan, 5th. Floor  
 Saltlake City, Kolkata-700091  
 8013164276  
 9123925907.

Date: 03.07.2025

(Milan Muzumdar)

Memo No. AE-11/95/2

Copy forwarded to:

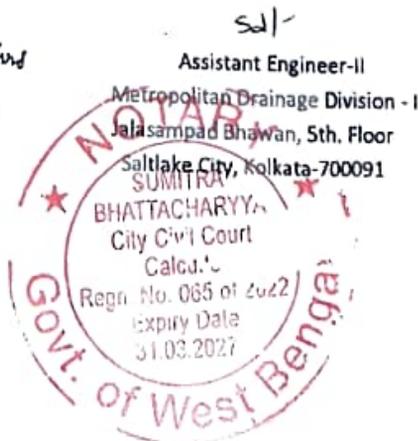
- i. The Executive Engineer, MDD-I for information.
- ii. The BDO, Rajarhat, Bishnupur, Kolkata, West Bengal 700135 for information.



Received on 03.07.25 at 14.15 hrs  
 and started Techno City PS case  
 No. 112/25 dt. 03.07.25 u/s  
 223 B.N.S.

81, *(Signature)*  
 03.07.25

05 MAR 2026





Receive Copy

  
**Government of West Bengal**  
 Irrigation & Waterways Directorate  
 Assistant Engineer-II, Metropolitan Drainage Division No. 1  
 Jalasampad Bhawan, 5<sup>th</sup> Floor  
 Saltlake City, Kolkata-700091  
 Email id - ae2mdd1@gmail.com

Memo No. AE-II/106

Date: 15-07-2024

To,  
 The Officer-in-Charge  
 Technocity Police Station  
 Newtown, Akandakeshari,  
 West Bengal 700135

**Sub: Unauthorised encroachment of Govt land over the lower Bagjola khal in between Laskarhati Bridge and Akandakeshari Bridge, Block: Rajarhat, North 24 PGS.**

It has been observed that at two locations along the left bank at around chainage 7.890 km of Lower Bagjola khal in between Laskarhati Bridge and Akandakeshari Bridge, Block: Rajarhat, North 24 PGS, some unknown people have erecting permanent structure (under construction) which is obstructing the flow, monitoring and maintenance of the said canal. Photographs of such encroachments are attached for your ready reference.

Now, you are requested to take appropriate action as per law to immediately stop the construction work. This may be treated as "General Diary".

Your necessary action is highly solicited.

Encl: as stated

*Handwritten signature*  
 15.07.2024

Assistant Engineer-II  
 Metropolitan Drainage Division - I  
 Jalasampad Bhawan, 5th Floor  
 Saltlake City, Kolkata-700091

O/C

Date: 15.07.2024

Memo No. AE-II/106/3

Copy forwarded to:

- i. The Executive Engineer, MDD-I for information.
- ii. The BDO, Rajarhat, Bishnupur, Kolkata, West Bengal 700135 for information.
- iii. Sri. Arghya Sengupta, JE/MDD-I for necessary coordination & action.

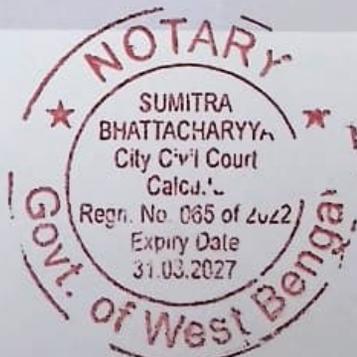
*Handwritten signature*  
 15.07.2024  
 Received but the  
 Content not verified



*Handwritten signature*  
 15.07.2024

Assistant Engineer-II  
 Metropolitan Drainage Division - I  
 Jalasampad Bhawan, 5th Floor  
 Saltlake City, Kolkata-700091

O/C



05 MAR 2026

# FIRST INFORMATION REPORT

(First Information of a cognizable crime reported under section 174 B.N.S.S. at P.S.)



24 Feb (iv) Sub-Divn. Barasat (iii) P.S. Baguati (iv) Year 2024 (v) FIR No. 398/24 (vi) Date 15.07.2024

(ii) Other Acts and Sections... 15A of The Canal Act 1864 & 4D of WBLR Act, 1955 & 204/295/261 of West Bengal Municipal Corporation Act

3. (a) General Diary Reference: Entry No. 1247 Time At 17.05 hrs  
(b) Occurrence of Offence: Day Not Mentioned Date Not known Time Not known  
(c) Information Received Date 15.07.2024 Time At 17.05 hrs  
G.D.No. 1247 at the Police Station

4. Type of Information: Written/ Oral/ Electronic communication  
5. If registered after Preliminary Enquiry, reference no. of such enquiry: N.A.  
6. Place of occurrence: (a) Direction and Distance from PS South East Approx 04 KM  
(b) Address: Over the bank of lower Baguola Khal near Jagatpur Bridge, BMC Ward No 20

(c) In case outside limit of this Police Station, then the name of PS \_\_\_\_\_  
District \_\_\_\_\_

### 7. Complainant/Informant:

(a) Name Milon Murmu, Assistant Engineer - II, Metropolitan Drainage Division-1, Jalsampad Bhawan  
(b) Father's/Husband's Name Dukhiram Murmu  
(c) Date/Year of Birth 04.11.1992 (Age 32 years)  
(d) Nationality Indian  
(e) Address Sarani Sarani Gorkhara P.S. Sonarpur, District South 24 Parganas, Kolkata - 700150  
(f) Mobile No. 8013164276  
(g) UID No./Any other ID No. Aadhar No 9658 7796 5377  
(h) E-mail Id murmu.milon257@gmail.com

8. Details of known/suspected/unknown/accused with full particulars [Attach separate sheet, if necessary]

### Some un-known miscreants

9. Reasons for delay in reporting by the Complainant/Informant \_\_\_\_\_

10. Particulars of properties stolen/involved. (Attach separate sheet, if necessary) \_\_\_\_\_

11. Total value of properties stolen/involved \_\_\_\_\_

12. Inquest report/ U.D Case no. if any \_\_\_\_\_

13. FIR contents: (Attach separate sheets, if required) The original written complaint of the complainant which is treated as FIR is enclosed herewith.

14. Action taken: Since the above report reveals commission of offence(s) u/s 15A of The Canal Act 1864 & 4D of WBLR Act, 1955 & 204/295/261 of West Bengal Municipal Corporation Act registered the case and took up investigation or directed SI Sumanta Bar of Baguati PS to take up the investigation OR transferred to P.S. on point of jurisdiction OR refused to investigate (assign reasons)

The FIR was read over to the complainant/informant and was found to be correctly recorded and a copy given to the complainant/informant free of cost.

Milon Murmu  
15.07.2024  
Signature/Thumb impression of the Complainant/Informant

Recorded by me  
St. Md. Nafar Khan  
Hakim  
Baguati PS  
15-7-24

NOTARY  
SUMITRA BHATTACHARYA  
City Civil Court  
Calcutta  
15/7/24  
SHRIMATI SUMITRA BHATTACHARYA  
INSPECTOR OF POLICE  
BAGUATI PS  
BDN PL

05 MAR 2026

RECEIVED  
AUT NO  
VERIFIED

20.06.22



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
METROPOLITAN DRAINAGE DIVISION-I  
JALASAMPAD BHAVAN, 4TH FLOOR  
SALT LAKE KOLKATA-700091

Memo No: AE-II/109

Date:- 16/6/2022

To  
Officer -in - Charge  
New Town Police Station  
New Town , Kolkata

**Sub: \_Unauthorised excavation & boring works across and along right bank of  
Lower Bagjola Khal**

Sir,

It has come to the notice of the undersigned that somebody claiming to be from Jio Digital Fibre Private Limited are laying some telecom related cables across and along the right bank of Lower Bagjola Khal near Gouranganagar within Jhingra Hatira G.P.

In this respect it is to mention that no permission was accorded from Irrigation & Waterways Department , Govt of west Bengal for such work and that should be considered as illegal and unauthorised .

Now since the matter is related to loss of Govt. revenue you are requested to consider this as formal F.i.R. and act accordingly .

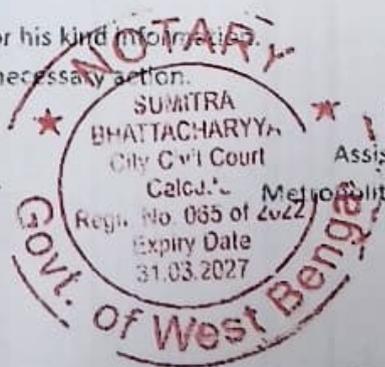
*M. H. C. / 22*  
Assistant Engineer- II  
Metropolitan Drainage Division-I.

Memo No: AE-II/109 /1(2)

Date:- 16/6/2022

Copy submitted to:-

- 1.Executive Engineer ,Metropolitan Drainage Division-I for his kind information.
- 2.Arghya Sengupta, Junior Engineer for information and necessary action.



*Sel.*  
Assistant Engineer- II  
Metropolitan Drainage Division-I.

05 MAR 2026



501

o/c

**Government of West Bengal**  
**Irrigation & Waterways Directorate**  
**Assistant Engineer-II, Metropolitan Drainage Division No. I**  
**Jalasampad Bhawan, 5<sup>th</sup>. Floor**  
**Saltlake City, Kolkata-700091**  
 Email Id- [ae2mdd1@gmail.com](mailto:ae2mdd1@gmail.com)

Memo No. AE-II/103

Date: 09/04/2022

To  
 The Officer-in-Charge  
 New Town P.S.  
 North 24-Parganas

**Sub: General Diary against unauthorized encroachment of Govt. land**

It has been noticed that at a number locations along both bank of Lower Bagjola khal some people have encroached canal waterway by means of earth filling which obstructing flow of water. This issue has also come to the notice of **Principal Secretary to the Govt. of West Bengal, Irrigation & Waterways Department** and he categorically instructed to lodge complain immediately.

Photographs (two nos.) of such encroachments are attached for your ready reference.

Now, you are requested to take appropriate action as per law and this letter may be treated as formal General Diary.

Encls: as stated above.

R  
 9/4/22  
 Assistant Engineer-II  
 Metropolitan Drainage Divn-I  
 I & W Div. (Govt. of West Bengal)  
 Jalasampad Bhawan, Salt Lake City  
 Kolkata-700091

Memo No. AE-II/103/1/2(2)

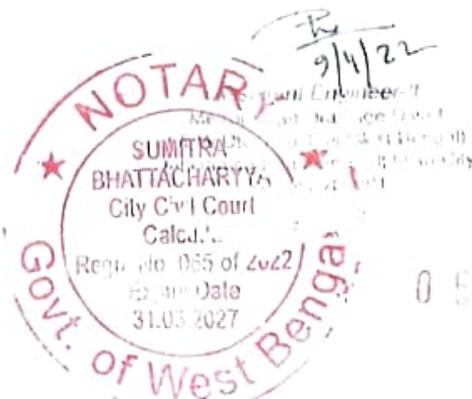
Date: 09/04/2022

Copy forwarded to:

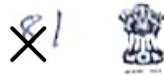
- i) Executive Engineer, MDD-I, Jalasampad Bhawan, 4<sup>th</sup>. Floor for information.
- ii) Sri. Indranil Chakrabarty, JE/MDD-I for information and necessary action.

RECEIVED  
 10/05/22

Chir  
 10/05/22



05 MAR 2026



o/c

502

**Government of West Bengal**  
**Irrigation & Waterways Directorate**  
 Assistant Engineer-II, Metropolitan Drainage Division No. 1  
 Jalasampad Bhawan, 5<sup>th</sup>. Floor  
 Saltlake City, Kolkata-700091  
 Email Id- [ae2mdd1@gmail.com](mailto:ae2mdd1@gmail.com)

Memo No. AE-II/102

Date: 07/04/2022

To  
 The Officer-in-Charge  
 Baguhati P.S.  
 North 24-Parganas

**Sub: General Diary against unauthorized encroachment of Govt. land**

It has been noticed that at a number locations along both bank of Lower Bagjola khal some people have erected structures with bamboo post obstructing flow of water. This issue has also came to the notice of Principal Secretary to the Govt. of West Bengal, Irrigation & Waterways Department and he categorically instructed to lodge complain immediately.

Photographs (one no.) of such encroachments are attached for your ready reference.

Now, you are requested to take appropriate action as per law and this letter may be treated as formal General Diary.

Encl: as stated above.

*[Signature]*  
 9/4/22  
 Assistant Engineer-II  
 Metropolitan Drainage Divn-I  
 I & W Dept. Govt. of West Bengal  
 Jalasampad Bhawan, Salt Lake City  
 Kolkata-700091

Memo No. AE-II/102/1/2(2)

Date: 09/04/22

Copy forwarded to:

- i) Executive Engineer, MDD-I, Jalasampad Bhawan, 4<sup>th</sup>. Floor for information.
- ii) Sri. Indranil Chakrabarty, JE/MDD-I for information and necessary action.

CONTEND RECEIVED  
 NOT VERIFIED  
*[Signature]*  
 09/05/22  
 Signature / Date  
 BAGULATI P. S.  
 Bidhanagar  
 Police Commissioner

*[Signature]*  
 9/4/22  
 Assistant Engineer-II  
 Metropolitan Drainage Divn-I  
 I & W Dept. Govt. of West Bengal  
 Jalasampad Bhawan, Salt Lake City  
 Kolkata-700091

**NOTARY**  
 SUMITRABHATTACHARYA  
 City Civil Court  
 Calcutta  
 Regd. No. 1065 of 2022  
 Expiry Date  
 31.03.2027

Govt. of West Bengal

05 MAR 2026



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
Office of the Executive Engineer  
Metropolitan Drainage Division No.-I  
JALASAMPAD BHAVAN, SALT LAKE  
KOLKATA-700091

Memo No. HS-46/301

Date:-04.02.2020

To,  
The Inspector -in-Charge,  
Technocity Police Station,  
Bidhannagar Police Commissionerate,  
Newtown, North 24 Parganas.

Sub:- Un-authorized encroachment over the Both bank of Lower Bagjola Khal in between Naskarhati and Akandakeshori.

Sir,

It has been observed that some space over the both bank of lower bagjola khal Khal in between Naskarhati and Akandakeshori. (photo of this encroachment is attached) is going to be encroached by constructing structures damaging the newly constructed precast lining by some local people, which may cause difficulties in near future particularly during monitoring and maintainance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end as well as provide law & order support (with adequate police force) during the eviction at the spots which will be carried out as soon as possible.

Thanking you in anticipation.

Yours faithfully

Encl: Photographs of the incidents.

*[Signature]*  
4/2/20  
Executive Engineer  
Metropolitan Drainage Division No.-I

Memo No.....

Date:- 04.02.2020

Copy forwarded for favour of kind information and necessary action to the :-

The Commissioner of Police , Bidhannagar Police Commissionerate,

*[Signature]*  
Executive Engineer  
Metropolitan Drainage Division No.-I

Memo No.....

Date:- 04.02.2020

Copy forwarded for favour of kind information and necessary action to the :-

1. The Superintending Engineer, Metropolitan Drainage Circle, I. & W. Dte.
2. The Assistant Engineer-II, MDD-I

Received  
*[Signature]*  
04/02/2020

**NOTARY**  
City Civil Court  
Calcutta  
Regd. No. 1165 of 2022  
Expiry Date  
31.03.2027  
Govt. of West Bengal

*[Signature]* 03 MAR 2020  
Executive Engineer  
Metropolitan Drainage Division No.-I

X3

504

GOVERNMENT OF WEST BENGAL  
 IRRIGATION & WATERWAYS DIRECTORATE  
 Office of the Executive Engineer  
 Metropolitan Drainage Division No-1  
 JALASAMPAD BHAVAN, SALT LAKE  
 KOLKATA-700091



Memo No. 43-46/2850/110

Date: 05-12-19

To,  
 The Inspector -in-Charge,  
 Newtown Police Station,  
 Newtown,  
 North 24 Parganas.

Sub:- Fairs to be arranged by Shantimoy Nagar Avijan Sangha over the land of Irrigation & Waterways Deptt. adjacent to Lower Bagjola Khal.

Sir,

I would like to intimate you that the aforesaid club has been prayed for NOC to this department for conducting a fair over the land of this Deptt. The letter seeking the NOC by the club is hereby attached for kind perusal. The said NOC may be given from competent authority of this Department. Subsequently it is taken under your notice for necessary law & order support at that spot and it is also to be noted that the fair is merely temporary basis (for 10 days), as mentioned by the concerned club.

Thanking you.

Encl. as stated

Yours faithfully

*[Signature]*  
 5/12/19

Executive Engineer

Metropolitan Drainage Division No.-I

Memo No. 43-46/2850/110

Date: 05-12-19

Copy forwarded with enclosure for favour of kind information and necessary action to the :-

- 1) The Superintending Engineer, M. D. Circle
- 2) The Assistant Engineer-II, MDD-I

*[Signature]*  
 5/12/19

Executive Engineer

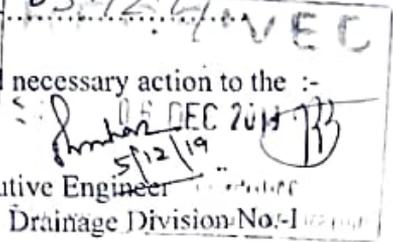
Metropolitan Drainage Division No.-I

Memo No. 43-46/2850/110

Date: 05-12-19

Copy forwarded with enclosure for favour of kind information and necessary action to the :-

- 1) Sri Monodeep Mukherjee, Executive Engineer, BMC



Executive Engineer

Metropolitan Drainage Division No.-I



05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Executive Engineer: Metropolitan Drainage Division-I  
Jalasampad Bhawan (4<sup>th</sup> floor), Salt Lake, Kolkata-700091.

Memo No: LS-46/2530

Date: 07-11-19

To,  
The Inspector -in-Charge,  
Newtown Police Station,  
Newtown, North 24 Parganas.

Sub:- Un-authorized encroachment over the Both bank of Lower Bagjola Khal in between Naskarhati and Akandakeshori.

Sir,

It has been observed that some space over the both bank of lower bagjola khal Khal in between Naskarhati and Akandakeshori (photo of this encroachment is attached) is going to be encroached by constructing structures damaging the newly constructed precast lining by some local people, which is not at all admissible and against the interest of Government. These also cause difficulties in near future particularly during monitoring and maintenance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end as well provide law & order support (with adequate police force) during the eviction at the spots which will be carried out as soon as possible.

Thanking you.

Encl. Photographs of the incidents.

Yours faithfully

*[Signature]*  
#11/19

Executive Engineer  
Metropolitan Drainage Division No.-I

Memo No.....

Date:-.....

Copy forwarded for favour of kind information and necessary action to the :-

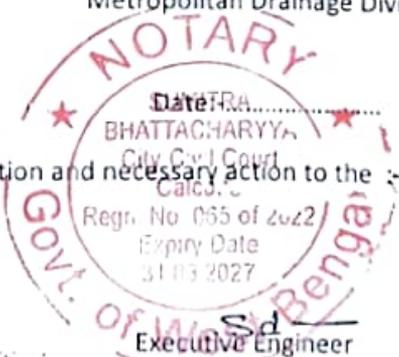
The District Magistrate, North 24 Parganas

*Sd/-*  
Executive Engineer  
Metropolitan Drainage Division No.-I

Memo No.....

Copy forwarded for favour of kind information and necessary action to the :-

The Commissioner of Police , Bidhannagar,



Received  
15/11/19

*Sd/-*  
Executive Engineer  
Metropolitan Drainage Division No.-I

05 MAR 2026



GOVERNMENT OF WEST BENGAL  
IRRIGATION & WATERWAYS DIRECTORATE  
Office of the Executive Engineer  
Metropolitan Drainage Division No.-I  
JALASAMPAD BHAVAN, SALT LAKE  
KOLKATA-700091

Memo No. 4S-46/2403

Date: 18-10-2019

To,  
The Inspector -in-Charge,  
Newtown Police Station,  
Newtown,  
North 24 Parganas.

Sub:- Unauthorised encroachment over the right bank at Anandapally, Mouza-Chandiberia, within Bidhannagar Municipal Corporation, Dist. - North 24 Parganas.  
Reference Memo No : 4S-46/2203 dated 12.09.2019.

Sir,

With reference to the above, I would like to remind you that Sathi Club / Sathisingha Club has once again started the unauthorized construction work covering some space over the right bank of Lower bagjola Khal at Anandapally, Mouza-Chandiberia, within Bidhannagar Municipal Corporation, Dist. - North 24 Parganas .

Therefore, I would once again request you on behalf of I&W Dte. to take necessary steps to stop the unauthorized construction work on Government land and treat this letter as a complaint from our end.

Thanking you in anticipation.

Enclosure : zerox copy of Memo No : 4S-46/2203 dated 12.09.2019.

Yours faithfully,

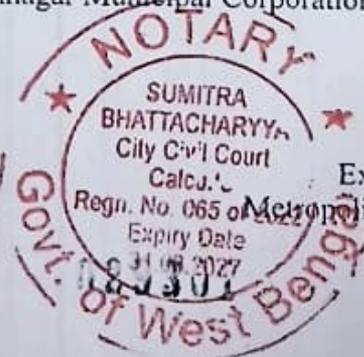
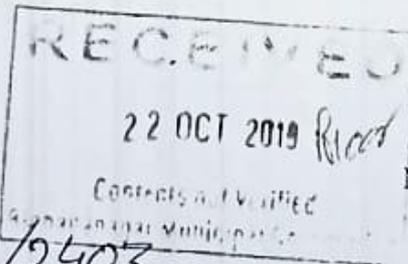
Executive Engineer  
Metropolitan Drainage Division No.-I

Date: 18-10-2019

Memo No. 4S-46/2403

Copy forwarded for favour of kind information and necessary action to the :-

- 1) The Commissioner of Police , Bidhannagar,
- 2) The Commissioner, Bidhannagar Municipal Corporation.



*[Signature]*  
18/10/19  
Executive Engineer  
Metropolitan Drainage Division No.-I

05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Metropolitan Drainage Division No.1  
Jalasampad Bhawan (4<sup>th</sup> floor)  
Saltlake City, Kolkata - 91.

Memo No: AE-II/82

Date:- 01.10.2019

To:

The Inspection-in-Charge,  
New Town Police Station

**Sub:- Un-authorized encroachment over the Left bank of Lower Bagjola Khal  
Near Akandakeshori Composite bridge.**

Sir,

It has been observed that some space over the left bank of lower bagjola khal near Akandakeshori Composite bridge (photo of this encroachment is attached) is going to be encroached by constructing structures damaging the newly constructed precast lining by some local people, which may cause difficulties in near future particularly during monitoring and maintainance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end.

Thanking you in anticipation.

Yours faithfully

*C.S. 1/10/19*  
Assistant Engineer-II  
Metropolitan Drainage Division No.-1

Memo No: AE-II/ 82(1)/2

Date: 01.10.2019

Copy forwarded to :

- 1) The Executive Engineer, Metropolitan Drainage Division No.1. for favour of his kind information & taking necessary action please. This action has been taken as per discussion held with him on 01.10.2019.
- 2) Sri Pinaki Dhara, Jr.Engg, MDD-1, for information. He is requested to close contact with the site and report to the undersigned from time to time.



e/c.

*C.S. 1/10/19*

*C.S. 1/10/19*  
Assistant Engineer-II  
Metropolitan Drainage Division No.-1

U. 1000 226



Government of West Bengal  
Irrigation & Waterways Directorate  
Metropolitan Drainage Division No.1  
Jalasampad Bhawan (4<sup>th</sup> floor)  
Saltlake City, Kolkata - 91.

Memo No: AE-II/50

Date:- 06.06.2019

To:

The Officer-in-Charge,  
New Town Police Station

Sub:- Un-authorized encroachment over the left bank and right bank of Lower Bagjola Khal in between Naskarhati Flyover and Akandakeshori composite bridge.

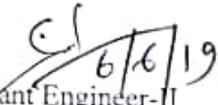
Sir,

It has been observed that some space over the both bank of Lower Bagjola Khal in between Naskarhati Flyover and Akandakeshori composite bridge (photo of this encroachment is attached) is going to be encroached by constructing structures by some local people, which is a great hindrance for ongoing lining work and it may cause difficulties in near future particularly during monitoring and maintainance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end.

Thanking you in anticipation.

Yours faithfully

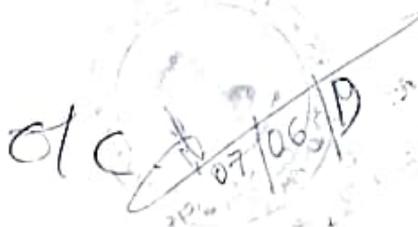
  
Assistant Engineer-II  
Metropolitan Drainage Division No.-I

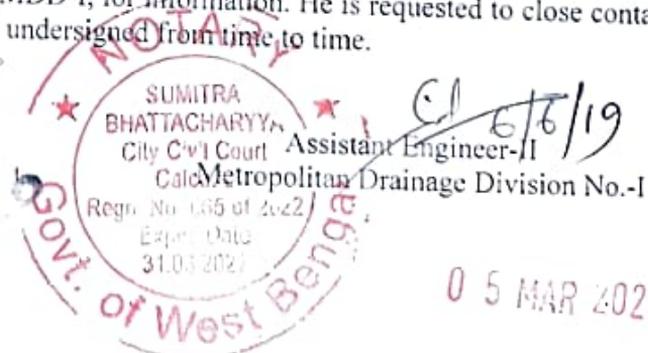
Memo No: AE-II/ 50 /1(2)

Date: 06.06.2019

Copy forwarded to :

- 1) The Executive Engineer, Metropolitan Drainage Division No.I, for favour of his kind information & taking necessary action please. This action has been taken as per discussion held with him on 04.06.2019 at site.
- 2) Sri Bhaskar Ghosh, Jr.Engg, MDD-I, for information. He is requested to close contact with the site and report to the undersigned from time to time.





05 MAR 2026



Government of West Bengal  
Irrigation & Waterways Directorate  
Metropolitan Drainage Division No.I  
Jalasampad Bhawan (4<sup>th</sup> floor)  
Saltlake City, Kolkata - 91.

Memo No: AE-II/ 467

Date:- 13.01.2017

To:  
The Officer-in-Charge,  
New Town Police Station

**Sub:- Un-authorised encroachment over the Left bank of Lower Bagjola Khal  
Near Naskarhati Flyover.**

Sir,

It has been observed that some space over the left bank of lower bagjola khal near Naskarhati Flyover (photo of this encroachment is attached) is going to be encroached by constructing structures by some local people, which may cause difficulties in near future particularly during monitoring and maintainance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end.

Thanking you in anticipation.

Yours faithfully

  
Assistant Engineer-II  
Metropolitan Drainage Division No.-I

Memo No: AE-II/ /1(2)

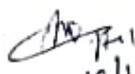
Date: 13.01.2017

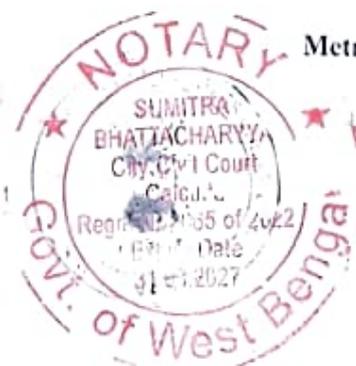
Copy forwarded to :

- 1) The Executive Engineer, Metropolitan Drainage Division No.I, for favour of his kind information & taking necessary action please. This action has been taken as per discussion held with him on 12.01.2017 at site.
- 2) Sri Bhaskar Ghosh, Jr.Engg, MDD-I, for information. He is requested to close contact with the site and report to the undersigned from time to time.

Assistant Engineer-II  
Metropolitan Drainage Division No.-I

RECEIVED COPY  
BUT NOT  
VERIFIED

  
13/1/17



03 MAR 2017



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Executive Engineer, Metropolitan Drainage Division No-1  
Jalasampad Bhaban, 4<sup>th</sup> Floor, Salt Lake City, Kolkata 700091.

Dated. 06/09/2016

Memo No.

To  
The Officer in Charge  
Baguihati Police Station

Sub: *Un-authorized encroachment over the bank of Lower Bagjola Khal Near 7 no Udyanpally, Ashininagar, Kol-159 under Bidhannagar Municipal Corporation.*

Sir,

It has been observed that some space of the left bank of Lower Bagjola Khal Near 7 no Udyanpally, Ashininagar, Kol-159 is going to be encroached by constructing some illegal permanent structures. The same has come to my notice during my visit on 05.09.2016 along with my concerned Assistant Engineer and Assistant Engineer of Bidhannagar Municipal Corporation. That encroachment will cause difficulties in maintenance and monitoring of said canal.

In this regard, you are requested to take necessary emergent steps.

Thanking you.

Yours Faithfully

  
Executive Engineer  
Metropolitan Drainage Division No-1  
I.& W. Dte.

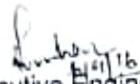
Memo No.

48-46/1354/1(2)

Dated. 06/09/2016

Copy to -

1. The Superintending Engineer, Metropolitan Drainage Circle, Irrigation & Waterways Directorate, for favour of kind information.
2. The Assistant Engineer-II, Metropolitan Drainage Division I, for information and necessary action. This has the reference of his memo no. AE-II/419/1(2) dated- 2.9.16.

  
Executive Engineer  
Metropolitan Drainage Division No-1

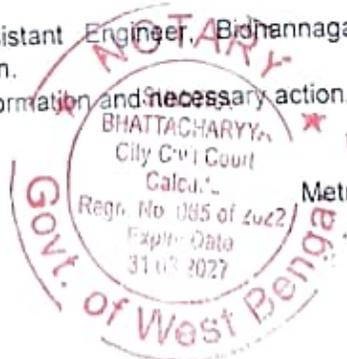
Dated. 06/09/2016

Memo No.

Copy to -

1. The Commissioner, Bidhannagar Municipal Corporation, for favour of his kind information and necessary action.
2. Mr. Monodip Mukherjee, Assistant Engineer, Bidhannagar Municipal Corporation, for information and necessary action.
3. The Councillor, Ward-18, for information and necessary action.

  
Executive Engineer  
Metropolitan Drainage Division No-1



05 MAR 2026

X

027250



PS/1001  
17 SEP 2019

Government of West Bengal  
Irrigation & Waterways Directorate  
Office of The Executive Engineer, Metropolitan Drainage Division No.-1  
Jalasangrad Bhawan (4<sup>th</sup> floor), Salt Lake, Kolkata-700091.  
Tel. No. 033-23346713, Email- executiveengineermdd1@gmail.com

Memo No. HS-46/2203

Date:- 12.09.2019

To,  
The Inspector -in-Charge,  
Newtown Police Station,  
Newtown,  
North 24 Parganas.

ED  
12/9/19

Sub:- Unauthorised encroachment over the right bank at Anandapally, Mouza-Chandiberia, within Bidhannagar Municipal Corporation, Dist. – North 24 Parganas.

Sir,

It has been observed that some space over the right bank at Anandapally, Mouza-Chandiberia, within Bidhannagar Municipal Corporation, Dist. – North 24 Parganas is going to be encroached by constructing structures by "Sathi Club" causing difficulties of local adjacent resident named Dr. Harashit Biswas, who has informed us vide letter no : NIL dated 02.08.2019 (Copy Enclosed).

Therefore, I would request you on behalf of I&W Dte. To take necessary steps and treat this letter as a complaint from our end.

Thanking you in anticipation.

Yours faithfully

12/9/19

Executive Engineer  
Metropolitan Drainage Division No.-1

Date:- 12.09.2019



Copy forwarded for favour of kind information and necessary action to :-

- 1) The Commissioner of Police, Bidhannagar,
- 2) The Commissioner, Bidhannagar Municipal Corporation.

12/9/19

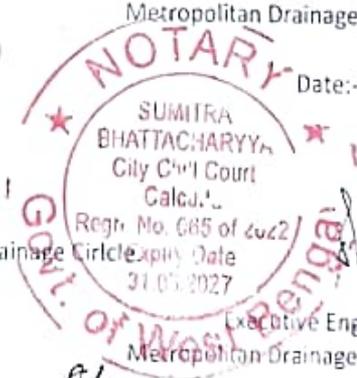
Executive Engineer  
Metropolitan Drainage Division No.-1

Memo No. HS-46/2203/1(2)/1(2)

Date:-12.09.2019

Copy forwarded for favour of kind information to :-

- 1) The Chief Engineer South, I & W. Dte
- 2) The Superintending Engineer, Metropolitan Drainage Circle



12/9/19

Executive Engineer  
Metropolitan Drainage Division No.-1

05 MAR 2026

X

Government of West Bengal  
Irrigation & Waterways Directorate  
Metropolitan Drainage Division No.1  
Jalasampad Bhawan (4<sup>th</sup> floor)  
Saltlake City, Kolkata - 91.

Memo No: AE-II/ 419

Date:- 02.09.2016

To:

The Officer-in-Charge,  
Baguihati Police Station.

**Sub:- Un-authorized encroachment over the bank of Lower Bagjola Khal  
Near 7 no Udayanpally, Ashininagar, Kol-159 under Bidhannagar  
Municipal Corporation.**

Sir,

It has been observed that some space over the left bank of lower bagjola khal near 7 no Udayanpally, Ashininagar, Kol-159 under Bidhannagar Municipal Corporation is going to be encroached by constructing structures by some local people, which may cause difficulties in near future particularly during monitoring and maintainance of said canal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end.

It may be added that a joint inspection is going to be held at that site on 05.09.2016 at 12.00 noon from I&W Dte. and Bidhannagar Municipal Corporation's end.

Thanking you in anticipation.

Yours faithfully

*[Signature]*  
21/9/16  
Assistant Engineer-II  
Metropolitan Drainage Division No.-I

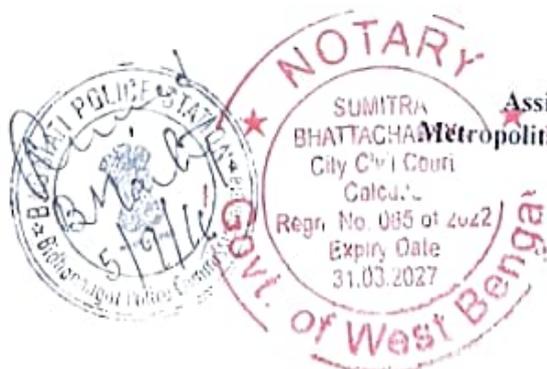
Memo No: AE-II/419/1(2)

Date: 02.09.2016

Copy forwarded to :

- 1) The Executive Engineer, Metropolitan Drainage Division No.1, for favour of his kind information & taking necessary action please. This action has been taken as per discussion held with him on 02.09.2016.
- 2) Sri Bhaskar Ghosh, Jr.Engg, MDD-I, for information. He is requested to close contact with the site and report to the undersigned from time to time.

*[Handwritten initials]*



*[Signature]*  
21/9/16  
Assistant Engineer-II  
Metropolitan Drainage Division No.-I

05 MAR 2016



Government of West Bengal  
Irrigation & Waterways Directorate  
Office of the Executive Engineer, Metropolitan Drainage Division No-1  
Jalasampad Bhaban, 4<sup>th</sup> Floor, Salt Lake City, Kolkata 700091,

Memo No. 45-46/1354

Dated. 06/09/2016

To  
The Officer in Charge  
Baguihati Police Station

Sub: **Un-authorized encroachment over the bank of Lower Bagjola Khal Near 7 no Udyanpally, Ashininagar, Kol-159 under Bidhannagar Municipal Corporation.**

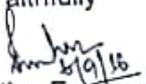
Sir,

It has been observed that some space of the left bank of Lower Bagjola Khal Near 7 no Udyanpally, Ashininagar, Kol-159 is going to be encroached by constructing some illegal permanent structures. The same has come to my notice during my visit on 05.09.2016 along with my concerned Assistant Engineer and Assistant Engineer of Bidhannagar Municipal Corporation. That encroachment will cause difficulties in maintenance and monitoring of said canal.

In this regard, you are requested to take necessary emergent steps.

Thanking you.

Yours Faithfully

  
Executive Engineer  
Metropolitan Drainage Division No-1  
I.&W. Dte.

Memo No. 45-46/1354/1(2)

Dated. 06/09/2016

Copy to -

1. The Superintending Engineer, Metropolitan Drainage Circle, Irrigation & Waterways Directorate, for favour of kind information.
2. The Assistant Engineer-II, Metropolitan Drainage Division I, for information and necessary action. This has the reference of his memo no. AE-II/419/1(2) dated- 2.9.16.

  
Executive Engineer  
Metropolitan Drainage Division No-1

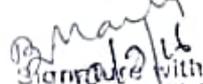
Memo No. 45-46/1354/1(2)/1(3)

Dated. 06/09/2016

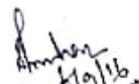
Copy to -

1. The Commissioner, Bidhannagar Municipal Corporation, for favour of his kind information and necessary action.
2. Mr. Monodip Mukherjee, Assistant Engineer, Bidhannagar Municipal Corporation, for information and necessary action.
3. The Councillor, Ward-18, for information and necessary action.

CONTENT RECEIVED  
NOT VERIFIED

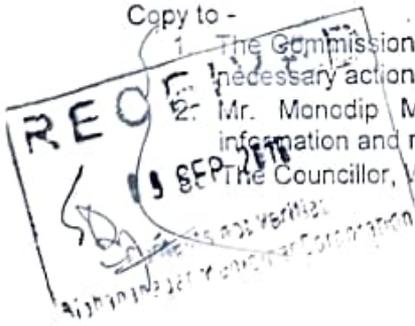
  
Signature with Date  
BAGUIHATI P. S.  
Bidhannagar  
Police Commissionerate



  
Executive Engineer  
Metropolitan Drainage Division No-1

05 MAR 2026

A 12/09/16





Government of West Bengal  
Irrigation & Waterways Directorate  
Metropolitan Drainage Division No.I  
Jalasampad Bhawan (4<sup>th</sup> floor)  
Saltlake City, Kolkata - 91.

Memo No: AE-II/143(2)

Date:- 04.12.2013.

- To: 1) The Officer-in-Charge,  
New Town Police Station.
- 2) The Officer-in-Charge,  
Baguihati Police Station.

**Sub:- Un-authorised encroachment over the bank of Lower Bagjola Khal.**

Sir,

Considerable spaces over both the banks of lower bagjola khal in between Kestopor more of VIP Road to Naskarhati Flyover are either already been un-authorisely encroached or going to be encroached by constructing permanent / temporary structures, which definitely hampers smooth flow of water through the canal and will create problem for widening of said khal.

Therefore, I would request you on behalf of I&W Dte. to take necessary steps and treat this letter as a complaint from our end.

Thanking you in anticipation.

Yours faithfully

*Signature*  
Assistant Engineer-II

Metropolitan Drainage Division No.-I

Memo No: AE-II/143(2)/1(2)

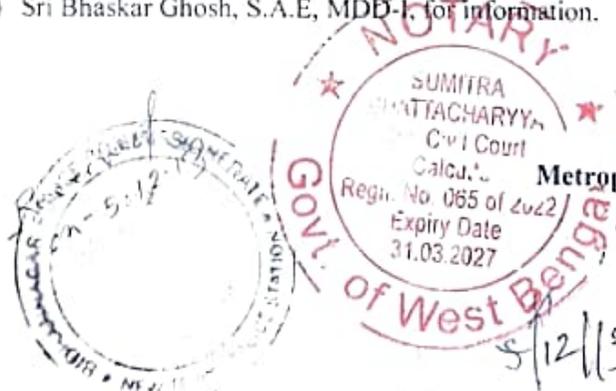
Date: 04.12.2013.

Copy forwarded to :

- 1) The Executive Engineer, Metropolitan Drainage Division No.I, for favour of his kind information & taking necessary action please.
- 2) Sri Bhaskar Ghosh, S.A.E, MDD-I, for information.

*Signature*  
Assistant Engineer-II

Metropolitan Drainage Division No.-I



05 MAR 2026

~~9X~~  
GOVT. OF WEST BENGAL  
OFFICE OF THE DY. COMMISSIONER OF POLICE (DD)  
BIDHANNAGAR POLICE COMMISSIONERATE  
SALT LAKE STADIUM, GATE NO-3, SECTOR-III, KOLKATA-700106

Annexure R/6  
515

Memo. No. 186/DC DD (Legal Cell)/BDN PC

Date: 24.02.2026

To  
The Chief Environment Officer  
Environment Department, Govt. of WB,  
Prani Sampad Bhaban, 5<sup>th</sup> floor, LB-2, Sector-III,  
Salt Lake, Kolkata-700106, West Bengal

Ref.: Your good office letter No. 209/ENV/15017/15/2024 dated 12.02.2026.

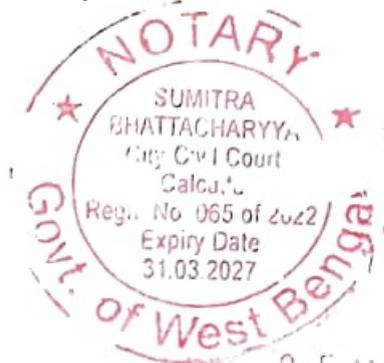
Sub.- Report in compliance with order dated 12.11.2025 passed by the Hon'ble NGT in c/w M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Re: Kestopur & Bagiola Canals -Vs- State of West Bengal & Ors.]

In response to the above reference, this is to inform you that as per available information collected from different PSs under Bidhannagar Police Commissionerate, a complaint has been filed on 15.07.2024 by the Assistant Engineer, Metropolitan Drainage Division No. 1, under Irrigation and Water Ways Directorate and on the basis of the said complaint an FIR was registered at Baguiati PS vide Baguiati PS Case no. 398/2024 U/S- 15A of the Canal Act, 1864 & 4D of WBLR Act, 1955 and section 204/295/261 of West Bengal Municipal Corporation Act.

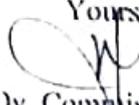
Be it to mention here that after collection of substantial pieces of evidences, the investigating officer submitted Charge Sheet vide Baguiati PS C/S No. 505/24 dated 30.09.2025 U/S 15A of the Canal Act, 1864, & 204/295/261 of West Bengal Municipal Corporation Act against the accused persons named (1) Tapan Das, S/o- Gokul Das of Jagatpur Netajipally, PS- Baguiati, Kolkata 700159, (2) Ramani Biswas, S/o-Rasamay Biswas of Jagatpur Adarshapally, PS- Bagulati, Kolkata-700159. (3) Rabin Mondal, S/o- Nakul Mondal of Jagatpur Netajipally, PS- Bagulati, Kolkata 700159 and (4) Palash Mondal, S/o- Phanibhusan Mondal of do. As per available information, the case vide GR No-2714/24 has been transferred in the Court of Ld. Judicial Magistrate, 2<sup>nd</sup> Court, Barasat, North 24 Parganas and next date is fixed on 03.02.2027 for service return and appearance.

It is further to inform you that if any correspondence is received by the appropriate authority regarding Police assistance then it may be provided as and when required.

This is for favour of your information.



05 MAR 2026

Your faithfully  
  
24.2.2026  
Dy. Commissioner of Police  
Detective Department  
Bidhannagar Police Commissionerate  
  
Deputy Commissioner of Police  
Detective Department  
Bidhannagar Police Commissionerate